

# COMMITTEES

2019-20

( A REVIEW )



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**HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH**

**2020**

## PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2019-20.

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Business Advisory Committee.
8. Rules Committee.
9. Committee on Privileges.
10. House Committee.
11. Committee on Petitions.
12. Committee on Local Bodies & Panchayati Raj Institutions.
13. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.



Chandigarh:

R.K. NANDAL,  
Secretary.

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## COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2019-2020 was nominated on 09th April, 2019 by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21st February, 2019 authorizing him to nominate the Members of the Committee on Public Accounts for the year 2019-2020. With the completion of term of 13th Haryana Vidhan Sabha on 03rd November, 2019, the Committee stood dissolved. Thereafter on the constitution of 14th Assembly, a new Committee for the remaining period of the year 2019-20 was nominated on 03rd December, 2019 by the Hon'ble Speaker in pursuance of motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 05th November, 2019 authorizing him to nominate the Members of the Committee on Public Accounts for the remaining period of the year 2019-20, which were notified vide Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2019/31 dated Chandigarh, the 10th April, 2019 and Notification No. PAC-1/2019/103 dated Chandigarh, the 04th December, 2019 respectively.

The Committee fixed/held total number of 31+16=47 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Members	Number of meetings attended
<b>(From 09.04.2019 to 05.11.2019)</b>		
1.	Shri Gian Chand Gupta, M.L.A.	Chairperson 30
*2.	Shri Parminder Singh Dhull, M.L.A	Member 12
3.	Shri Jai Tirath, M.L.A	Member 27
4.	Shri Bakhshis Singh Virk, M.L.A.	Member 14
5.	Shri Harvinder Kalyan, M.L.A	Member 13
6.	Dr. Pawan Saini, M.L.A	Member 29
7.	Shri. Randhir Singh Kapriwas, M.L.A	Member 19
8.	Dr. Krishan Lal Middha, M.L.A	Member 22
9.	Shri Nagender Bhadana, M.L.A	Member 19
* Shri Parminder Singh Dhull, MLA, resigned from the membership Legislative Assembly of Haryana Vidhan Sabha w.e.f. 25th June, 2019.		
<b>(From 03.12.2019 to 31.03.2020)</b>		
1.	Shri Harvinder Kalyan, MLA	Chairperson 09
2.	Smt. Kiran Choudhry, MLA	Membe 00
3.	Shri Dura Ram, MLA	Member 09
4.	Dr. Abhe Singh Yadave, MLA	Member 05

5.	Shri Sudhir Kumar, MLA	Member	07
6.	Shri Varun Chaudhry, MLA	Member	10
7.	Shri Mamman Khan, MLA	Member	08
8.	Shri Jogi Ram Sihag, MLA	Member	11
9.	Shri Nayan Pal Rawat, MLA	Member	04

### Reports Examined

The Committee examined the Report of the Appropriation Accounts/Finance Accounts of the Haryana Government for the Year 2016-17 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2017.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	16.04.2019	5	Welcome Address/Discussion on the Scope and function of the Committee and the Committee chalked out the programme to take up the Reports of the Appropriation Accounts/ Finance Accounts of the Haryana Government for the Year 2016-17 and orally examination of the Additional Chief Secretary to Government Haryana; <b>Finance Department</b> in respect of various Paragraphs No. 3.5 of the Report of the Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2017.
2.	14.05.2019	7	The Committee scrutinized the replies received from the <b>Technical Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
3.	15.05.2019	7	The Committee scrutinized the replies received from the <b>Public works (Buildings and Roads) Department</b> in respect of various

1	2	3	4
			<p>Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p> <p>The Committee scrutinized the replies received from the <b>Welfare of Scheduled Castes and Backward Classes Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
4.	21.05.2019	7	<p>The Committee orally examined the Principal Secretary to Government Haryana; <b>Welfare of Scheduled Castes and Backward Classes Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Technical Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
5.	22.05.2019	7	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Public works (Buildings and Roads) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
6.	28.05.2019	8	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Higher Education Department</b> in</p>

1	2	3	4
			respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
7.	29.05.2019	7	Resumption of oral examination Additional Chief Secretary to Government Haryana, <b>Higher Education Department</b> in respect of the agenda left over from the meeting of the Committee held on 28th May, 2019.
8.	11.06.2019	7	The Committee postponed the oral examination of the <b>Information, Public Relations and Languages Department</b> .
9.	12.06.2019	6	The Committee postponed the oral examination of the <b>Housing Department</b> .  The Committee orally examined the Principal Secretary to Government Haryana; <b>Labour &amp; Employment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
10.	25.06.2019	7	The Committee scrutinized the replies received from the <b>Home (Jail) Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
11.	26.06.2019	6	Resumption of scrutiny of the replies left over from the meeting fixed for 25.06.2019 <b>Home (Jail) Department</b> .
12.	02.07.2019	8	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Home (Jail) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2017.

1	2	3	4
13.	03.07.2019	8	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Information, Public Relations and Languages Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
14.	09.07.2019	7	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Forest Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2017. The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Food and Supplies Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
15.	10.07.2019	5	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Excise and Taxation Department</b> Haryana with regard to alleged GST scam in distt. Panipat as appeared in various Newspapers during the last 1-2 Months.
16.	16.07.2019	6	The Committee orally examined the Principal Secretary to Government Haryana; <b>Urban Local Bodies Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
17.	17.07.2019	7	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Home (Jail) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public



1	2	3	4
			Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
18.	23.07.2019	7	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Revenue Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p> <p>The Committee orally examined the Principal Secretary to Government Haryana; <b>Development &amp; Panchyats Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Transport Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
19.	24.07.2019	7	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Town &amp; Country Planning Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
20.	29.07.2019	5	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Housing Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public</p>

1	2	3	4
			<p>Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p> <p>The Committee scrutinized the replies received from the (1) Industries Department, (2) Animal Husbandry Department, (3) Renewable Energy Department, (4) Social Justice &amp; Empowerment Department, (5) Sports &amp; Youth Affairs Department, (6) School Education Department, (7) Rural Development Department, (8) Co-operation Department, (9) Agriculture Department, (10) Fisheries Department, (11) Science &amp; Technology Department, (12) Environment Department, (13) Women &amp; Child Development Department, (14) Civil Aviation Department, (15) Art &amp; Culture Department, (16) Irrigation Department, (17) Health Department, (18) Industrial Training Department in respect of various Paragraphs of the Reports on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
21.	30.07.2019	5	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Public Health Engineering Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>
22.	10.12.2019	8	<p>Welcome Address/Discussion on the Scope and function of the Committee. (New Committee)</p>
23.	17.12.2019	6	<p>The Committee scrutinized the replies received from the <b>Public Health Engineering Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.</p>

1	2	3	4
24.	18.12.2019	6	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Public Health Engineering Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2017.
25.	23.12.2019	2	No business could be transacted for want of quorum.
26.	24.12.2019	4	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
27.	30.12.2019	2	No business could be transacted for want of quorum.
28.	31.12.2019	4	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
29.	07.01.2020	4	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
30.	08.01.2020	3	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
31.	14.01.2020	3	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.

1	2	3	4
32.	15.01.2020	5	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
33.	28.01.2020	2	No business could be transacted for want of quorum.
34.	29.01.2020	4	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
35.	04.02.2020	4	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Excise and Taxation Department</b> Haryana in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
36.	05.02.2020	2	No business could be transacted for want of quorum.
37.	11.02.2020	5	Drafting and Finalization of 80th Report of Public Accounts Committee.

The Committee held its own meetings and orals outside Chandigarh as detailed below:-

Sr. No.	Date of meetings & Place	Number of Members present	Business Transacted
1	2	3	4
1.	02.06.2019 (Shimla)	4	Scrutiny of replies received from <b>Archaeology &amp; Museums</b> and <b>Sports &amp; Youth Affairs Departments</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
2.	03.06.2019 (Shimla)	4	Scrutiny of replies received from <b>Civil Aviation</b> and <b>Architecture Departments</b> with regard to implementation of the observations/

1	2	3	4
			recommendations of the Public Accounts Committee as contained in its various Reports.
3.	15.06.2019 (New Delhi)	5	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
4.	16.06.2019 (Gantok)	5	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
5.	17.06.2019 Lachung	5	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
6.	19.06.2019 Nathula Pass	5	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
7.	21.06.2019 Darjeeling	5	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
8.	22.06.2019 New Delhi	7	Scrutiny of replies received from various departments with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
9.	02.09.2019 New Delhi	3	Scrutiny of replies received from <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
10.	03.09.2019 New Delhi	3	Scrutiny of replies received from <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.

**Report Presented**

The Committee presented its 80th Report on the Appropriation Accounts/Finance Accounts of the Haryana Government for the Year 2016-17 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2017.

**Proceedings**

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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**(COMMITTEE ON PUBLIC UNDERTAKINGS)**

The Committee on Public Undertakings for the year 2019-2020 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21st February, 2019, authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2019-2020 on 9th April, 2019 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.1-CPU/2019-2020/37, dated 10th April, 2019.

The Committee fixed/held 26 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members		Number of meetings attended
<b>(From 09.04.2019 to 05.11.2019)</b>			
1.	Shri Mool Chand Sharma, M.L.A.	Chairperson	22
2.	Dr. Raghuvir Singh Kadian, M.L.A.	Member	01
3.	Shri Abhay Singh Chautala, M.L.A.	Member	Nil
4.	Shri Bikram Singh Yadav, MLA	Member	18
5.	Dr. Kamal Gupta, MLA	Member	Nil
6.	Smt. Seema Trikha, MLA	Member	17
7.	Shri Bishamber Singh Balmiki, MLA	Member	23
8.	*Shri Rajdeep Singh Phogat, MLA	Member	17
9.	**Shri Tek Chand Sharma, MLA	Member	17

\* Shri Rajdeep Singh Phogat, MLA has resigned his seat in the Haryana Legislative Assembly vide his letter dated 03rd September, 2019 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on the 03rd September, 2019.

\*\* Shri Tek Chand Sharma, MLA has resigned his seat in the Haryana Legislative Assembly vide his letter dated 6th September, 2019 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on the 13th September, 2019.

The Committee on Public Undertakings for the remaining period of the year 2019-2020 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 05th November, 2019, authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2019-2020 on 3rd December, 2019 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.1-CPU/2019-2020/109, dated 04th December, 2019.

The Committee fixed/held 13 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:

Sr. No.	Name of the Members	Number of meetings attended
(From 03.10.2019 to 31.03.2020)		
1.	Shri Aseem Goyal, M.L.A.	Chairperson 11
2.	Dr. Vinod Bhayana, M.L.A.	Member 09
3.	Shri Leela Ram, M.L.A.	Member 12
4.	Shri Ram Kumar Gautam, M.L.A.	Member 08
5.	Shri Bharat Bhushan Batra, M.L.A.	Member 11
6.	Shri Rajesh Nagar, M.L.A.	Member 05
7.	Shri Chiranjeev Rao, M.L.A.	Member 04
8.	Shri Kuldeep Vats, M.L.A.	Member 12
9.	Shri Randhir Singh Gollen, M.L.A.	Member 09



**Meeting held and Business transacted.**

The details showing dates of meeting held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	16.04.2019	6	Joint Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and functions of the Committee.
2.	23.04.2019	2	The Members and Officer/Officials present waited till 12:45 P.M. but there was no quorum. Hence no business could be transacted.
3.	14.05.2019	5	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Warehousing Corporation Limited and Haryana Agro Industries Corporation Limited.
4.	21.05.2019	6	D.O.Letter No.PS/ACST/201907, dated 16.05.2019 received from Shri Vijai Vardhan, IAS, Additional Chief Secretary to Government Haryana, Tourism Department requesting to postpone the oral examination fixed for 21.05.2019 as the Managing Director, HTC/ Director General Tourism, Haryana, who have all the executive and operational powers of the Haryana Tourism Corporation, is away on Election Duty to Kerala as a General Observer of the Election Commission of India from 19th May, 2019 and is likely to return to the Headquarter on 27th May, 2019, was placed before the Committee. The Committee acceded to the request made therein and decided to orally examine the said Department in one of its subsequent meeting.
5.	28.05.2019	6	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to

1	2	3	4
			Haryana State Warehousing Corporation Limited and Haryana Agro Industries Corporation Limited.
6.	31.05.2019	6	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 7 of the 60th Report of the Committee relating to Haryana State Warehousing Corporation Limited.
7.	04.06.2019	6	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.1, 3.2, 3.3, 3.8 & 3.9 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Haryana Vidyut Prasaran Nigam Limited, Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
8.	11.06.2019	5	Oral Examination of the Additional Chief secretary to Government, Haryana, Power Department with regard to Para Nos. 3.1, 3.2 & 3.3 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Haryana Vidyut Prasaran Nigam Limited and Para Nos. 3.8 & 3.9 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Haryana Vidyut Prasaran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
9.	15.06.2019 New Delhi	5	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 8 & 10 of the 64th Report of the Committee relating to Haryana Seeds Development Corporation Limited.
10.	18.06.2019	5	<p>i) Resumption of the oral Examination of the Additional Chief Secretary to Government, Haryana, Tourism Department with regard to Para Nos. 3.14 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Tourism Development Corporation Limited.</p> <p>ii) Oral Examination of the Additional Chief Secretary to Government, Haryana,</p>

1	2	3	4
			Agriculture and Farmers Welfare Department with regard to Para Nos. 3.15 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.
11. 22.06.2019 New Delhi		6	<p>i) The Committee scrutinized the replies received from the Tourism Department with regard to Para No. 11 of the 48th Report relating to Haryana Tourism Development Corporation Limited.</p> <p>ii) The Committee also decided to undertake study tour to the Union Territory of Goa from 01.07.2019 to 04.07.2019.</p>
12. 25.06.2019		6	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited and Haryana Agro Industries Corporation Limited.
13. 02.07.2019		4	Oral Examination of the Additional Chief secretary to Government, Haryana, Power Department with regard to Para Nos. 3.4, 3.5 & 3.6 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited.
14. 06.07.2019 New Delhi		4	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited and Haryana Agro Industries Corporation Limited and Para No. 3.15 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.

1	2	3	4
15.	09.07.2019	5	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.7 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Dakshin Haryana Vidyut Parsam Vitran Nigam Limited.
16.	13.07.2019	6	The Committee scrutinized the replies received from the Haryana Industries and Commerce Department with regard to Para No. 3.11 of the report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Haryana Financial Corporation Limited and the replies received from the Forest & Wildlife Department with regard to Para No. 3.12 of report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Haryana Forest Development Corporation Limited.
17.	16.07.2019	4	<p>i) Oral Examination of the Additional Chief Secretary to Government, Haryana, Industries &amp; Commerce Department with regard to Para No. 3.11 of the Report of the C&amp;AG of India for the year 2015-16 (Social General and Economic Sectors) relating to Haryana Financial Corporation Limited.</p> <p>ii) Oral Examination of the Additional Chief secretary to Government, Haryana, Forest &amp; Wildlife Department with regard to Para No. 3.12 of the Report of the C&amp;AG of India for the year 2015-16 (Social General and Economic Sectors) relating to Haryana Forest Development Corporation Limited.</p>
18.	23.07.2019	6	Oral Examination of the Additional Chief secretary to Government, Haryana, Agriculture and Farmers Welfare Department with regard to Para Nos. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited and Haryana Agro Industries Corporation Limited and Para Nos. 3.15 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.

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19.	13.08.2019	1	The Member and Officer/Officials present waited till 12:45 P.M. but there was no quorum. Hence no business could be transacted.
20.	20.08.2019	2	The Members and Officer/Officials present waited till 12:45 P.M. but there was no quorum. Hence no business could be transacted.
21.	24.08.2019 New Delhi	3	The Committee place on record its deep sense of sorrow and grief over the sad demise of Shri Sukhi Ram father of Shri Rajdeep Singh Phogat, MLA, Haryana.
22.	31.08.2019 New Delhi	4	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 3 & 4 of the 53rd Report and Para No. 8.10 of 64th Report of the Committee relating to Haryana Seeds Development Corporation.
23.	03.09.2019	1	The Member and officer/officials present waited till 12.45 P.M. but there was no quoram.Meance no business could be transacted.
24.	07.09.2019	3	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited and Haryana Agro Industries Corporation.
25.	10.09.2019	4	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.7 & 3.9 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Dakshin Haryana Bijli Vitran Nigam Limited and Uttar Haryana Bijli Vitran Nigam Limited.
26.	13.09.2019 New Delhi	4	The Committee scrutinized the reply received from the Agricultue Department with regard to Para No. 7 of 60th Report of the Committee on Public Undertaking for the quarter ending 30th June, 2019 relating to the Haryana State Warehousing Corporation Limited.

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27.	10.12.2019	8	Joint Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and functions of the Committee.
28.	17.12.2019	9	Letter No.PS/ACS AGRI/2019 dated 13.12.2019 received from the Additional Chief Secretary to Government, Haryana, Agriculture Department, requesting for the postponement of oral examination fixed for 17.12.2019 as the Hon'ble Cooperation Minister has called a Review Meeting of the Cooperative Department on the same day, was placed before the Committee and the Committee acceded to the request made therein.
29.	24.12.2019	6	Resumption of oral Examination of the Additional Chief secretary to Government, Haryana, Agriculture and Farmers Welfare Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Agro Industries Corporation Limited and Haryana State Warehousing Corporation Limited.
30.	02.01.2020 New Delhi	7	<p>i) The Committee scrutinized the replies received from the Power Department relating to the Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited with regard to Para No. 3.7 &amp; 3.9 of the Report of the C&amp;AG of India on Public Sector Undertakings (Economic and Social Sectors) for the year ended 31st March, 2016. The Committee decided to hold the oral examination of the representatives of the concerned department in any subsequent meeting.</p> <p>ii) The Committee thoroughly discussed its tour programme to the State of Rajasthan before proceed to Jaipur.</p>
31.	03.01.2020 Jaipur	7	Deputy Secretary of the Rajasthan Legislative Assembly welcomed the Committee, the Committee discussed various points of common interest of both the States and facilities and perks/allowance being provided

1	2	3	4
			to the Members of both the Legislative Assemblies. At the end, Chairperson, thanked the Officer for their hospitality and other arrangements made for the convenience of the Committee during its tour to the State of Rajsthan.
32.	05.01.2020 Udaipur	5	<p>i) The Committee scrutinized the replies received from the Power Department relating to the Haryana Power Generation Corporation will regard to Para No. 23 of the 35th Repot of the Committee on Public Undertakings. From the perusal of the replies it has been revealed that matter pertaining to this Para is pending before the Hon'ble Court of Ld. C.J(S.D) Panipat therefore the Committee recommends that final outcome of the case be intimated to the Committee, hence , the Para be kept pending.</p> <p>ii) The Committee scrutinized the replies received from the Power Department relating to the Haryana Power Generation Corporation will regard to Para No. 10 of the 52nd Repot of the Committee on Public Undertakings and observed that the matter pertaining to this Para admitted by the Hon'ble Apex Court and the next date of the hearing is still awaited, therefore the Committee recommends that this Para be kept pending till the decision of the Hon'ble Court.</p>
33.	07.01.2020 Jaipur	3	The Committee reviews the Study Tour Programme to the State of Rajsthan.
34.	16.01.2020	5	Oral Examination of the Additional Chief Secretary to Government, Haryana, Power Department with regard to Para Nos. 3.7 & 3.9 of the Report of the C&AG of India for the year 2015-16 (Economic and Social Sectors) relating to Dakshin Haryana Bijli Vitran Nigam Limited and Uttar Haryana Bijli Vitran Nigam Limited.
35.	28.01.2020	8	Oral Examination of the Additional Chief secretary to Government, Haryana, Agriculture

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			and Farmers Welfare Department with regard to Recommendations/Observations relating to Para No. 3 and 4 of the 53rd and Para Nos. 8-10 of 64th Report of Haryana Seeds Development Corporation Limited.
36.	01.02.2020 New Delhi	6	The Committee scrutinized the replies received from the Agriculture and Farmers Welfare Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year ended 31st March, 2015 relating to Haryana Agro Industries Corporation Limited and Haryana State Warehousing Corporation Limited.
37.	04.02.2020	6	Due to death of Father-in-Law of Shri Aseem Goel, Chairperson, Committee on Public Undertakings, the Committee decided to postpone the oral examination fixed for today i.e. on 04.02.2020.
38.	11.02.2020	6	The Committee drafted the 66th Report of the Committee.
39.	15.02.2020 Surajkund(Faridabad)	5	<p>i) In the absence of Chairperson (Shri Assem Goel, MLA), Shri. Leela Ram, MLA, a Member of the Committee was chosen as Acting Chairperson to preside the Committee.</p> <p>ii) The Committee partly finalized its 66th Report of the year 2019-2020.</p>

### Report Presented

66th Report of the Committee on the Report of C&AG of India for the Year 2015-2016 (Economic and Social Sectors) was presented to the House on 04th March, 2020.

### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



## COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2019-2020, consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21st February, 2019 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2019-20/39, dated 10th April, 2019.

2. Smt. Prem Lata, MLA was appointed as Chairperson.

3. The Committee fixed/ held 27 meetings during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members		Number of meetings attended
1.	Smt. Prem Lata, MLA	Chairperson	25
2.	Shri Udai Bhan, MLA	Member	18
3.	Shri Bhagwan Dass Kabir Panthi, MLA	Member	06
4.	Smt. Latika Sharma, MLA	Member	04
5.	Shri Naresh Kaushik, MLA	Member	21
6.	Shri Randhir Singh Kapriwas, MLA	Member	05
7.	Shri Om Prakash Yadav, MLA	Member	15
*8.	Smt. Naina Singh Chautala, MLA	Member	01
9.	Shri Lalit Nagar, MLA	Member	16

\* Smt. Naina Singh Chautala, MLA has resigned her seat in the Haryana Legislative Assembly which has been accepted by the Hon'ble Speaker w.e.f. 3rd, September, 2019.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	16.04.2019	2	No business could be transacted for want of quorum.
2.	14.05.2019	5	Welcome address and discussion on the Scope & functions of the Committee.

1	2	3	4
3.	21.05.2019	6	The Committee selected the Power, Irrigation and Water Resources & Transport Department to examine their Budget Estimates for the Year 2019-20.
4.	28.05.2019	5	The Committee scrutinized the replies received from the Welfare of Scheduled Caste and Backward Classes Department, in respect of implementation of recommendations/ observation made by the Committee in its 38th Report.
5.	31.05.2019	4	The Committee scrutinized the replies received from the Irrigation and Water Resources Department, in respect of implementation of recommendations/ observation made by the Committee in its 41st Report.
6.	04.06.2019	5	The Committee scrutinized the replies received from the Public Health/Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
7.	11.06.2019	4	The Committee scrutinized the replies received from the Irrigation and Water Resources Department, in respect of implementation of recommendations/ observation made by the Committee in its 41st Report.
8.	15.06.2019	4	The Committee scrutinized the replies received from the Agriculture Department, in respect of implementation of recommendations /observation made by the Committee in its 44th Report.
9.	18.06.2019	6	The Committee scrutinized the replies received from the Industries & Commerce Department, in respect of implementation of recommendations/ observation made by the Committee in its 37th Report.
10.	22.06.2019	5	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.

1	2	3	4
11.	25.06.2019	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 42nd Report.
12.	02.07.2019	6	The Committee scrutinized the replies received from the Welfare of Scheduled Castes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report
13.	06.07.2019	3	The Committee scrutinized the replies received from the Industries and Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
14.	09.07.2019	4	Oral Examination of the Principal Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
15.	13.07.2019	3	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 39th Report.
16.	16.07.2019	5	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
17.	23.07.2019	5	Oral Examination of the Additional Chief Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report
18.	02.08.2019	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Finance Department and the representative of Departments concerned to consider the

1	2	F r - 13	F r - 3 i 4
			Supplementary Estimates for the year 2019-20 (1st Installment).
19.	11.08.2019	5	The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
20.	13.08.2019	4	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
21.	20.08.2019	3	(i) Memo No.PS/ACS, Env./2019/3059 dated 19.8.2019 received from the Additional Chief Secretary to Govt., Haryana, Environment and Climate Change Department requesting to postpone the meeting/oral examination fixed for 20.8.2019 at Indian Oil Corporation Ltd. Refinery, Panipat, was placed before the Committee. The Committee acceded to his request and decided to orally examine the said department in one of its subsequent meetings.  (ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
22	28.08.2019	4	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
23.	31.08.2019	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
24.	03.09.2019	2	No business could be transacted for want of quorum.

1	2	3	4
25.	07.09.2019	1	No business could be transected for want of quorum.
26.	10.09.2019	2	No business could be transected for want of quorum.
27.	13.09.2019	2	No business could be transected for want of quorum.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whome present	Date of presentation	Subject
1	2	3	4
1.	Chairperson	05.08.2019	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2019-20.

Meetings held at places other than Chandigarh.

Sr. No	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	31.05.2019, 15.06.2019, 22.06.2019, 06.07.2019, 13.07.2019, 11.08.2019, 31.08.2019, 07.09.2019 and 13.09.2019.

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

The Committee on Estimates for the remaining period of the year 2019-2020 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 5th November, 2019 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2019-20/110, dated 5th December, 2019.

2. Sh. Subhash Sudha, MLA was appointed as Chairperson.

3. The Committee fixed/ held 12 meetings during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members		Number of meetings attended
1.	Shri Subhash Sudha, M.L.A.	Chairperson	02
2.	Rao Dan Singh, M.L.A.	Member	05
3.	Shri Ghanshyam Saraf, M.L.A.	Member	11
4.	Dr. Krishan Lal Middha, M.L.A.	Member	12
5.	Shri Parmod Kumar Vij, M.L.A.	Member	01
6.	Shri Amarjeet Dhanda, M.L.A.	Member	06
7.	Shri Amit Sihag, M.L.A.	Member	06
8.	Shri Surender Panwar, M.L.A.	Member	06
9.	Shri Balraj Kundu, M.L.A.	Member	05

#### Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	17.12.2019	5	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Rao Dan Singh, a member of the Committee was Chosen to preside over the meeting. (ii) Welcome address and discussion on the Scope & functions of the Committee.
2.	24.12.2019	6	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf,

1	2	3	4
			a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee scrutinized the replies received from the Irrigation & Water Resources Department in respect of implementation of recommendations/ observations made by the Committee in its 41st Report.
3.	28.12.2019	2	No business could be transacted for want of quorum.
4.	31.12.2019	4	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was chosen to preside over the meeting. (ii) The Committee drafted/ finalized the questionnaire on the budget material regarding Transport Department for the year 2019-20.
5.	07.01.2020	6	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was chosen to preside over the meeting (ii) The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.
6.	11.01.2020	5	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Rao Dan Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
7.	28.01.2020	5	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was chosen to preside over the meeting.

1	2	3	4
			(ii) The Committee scrutinized the replies received from the Irrigation & Water Resources Department in respect of implementation of recommendations/ observations made by the Committee in its 41st Report.
8.	01.02.2020	4	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
9.	04.02.2020	4	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was chosen to preside over the meeting.  (ii) D.O. No.PS/PSET/3025 Dated 3.02.2020 received from the Principal Secretary to Government, Haryana, Excise & Taxation and Transport Department requesting for the Postponement of oral examination fixed for 4.02.2020 as he has to attend the meeting of Public Accounts Committee on 4.02.2020 and 5.02.2020, was placed before the Committee and committee acceded to the request made therein.
10.	08.02.2020	4	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was chosen to preside over the meeting  (ii) The Committee scrutinized the replies received from the Transport Department, Haryana in respect of the questionnaire framed by the Committee, on Budget Material for the year 2019-20.
11.	10.02.2020	3	(i) In the absence of the Chairperson (Sh. Subhash Sudha), Sh. Ghanshyam Saraf, a member of the Committee was Chosen to preside over the meeting.  (ii) D.O. No.PS/PST/2020/3740 dated 08.02.2020 received from the Principal Secretary to Government, Haryana, Transport and Excise & Taxation



1	2	3	4
			Department, Chandigarh informing that as he has already fixed meeting in National Academy of Customs, Indirect Taxes and Narcotics and Review of Gst & Excise of Faridabad District on 10.02.2020 and requesting to postpone the said meeting of Committee on Estimates held on 10.02.2020, was placed before the Committee. The Committee acceded to his request and decided to orally examine the said department in one of its subsequent meetings.
12.	24.02.2020	6	Oral examination of the Additional Chief Secretary to Government, Finance Department to considered the Supplementary Estimates for the year 2019-20(2nd installment).

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whome presented	Date of presentation	Subject
1.	Chairperson	26.02.2020	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2019-20.

Meetings held at places other than Chandigarh.

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	28.12.2019, 11.01.2020 and 01.02.2020,
2.	Faridabad (Haryana)	08.02.2020

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES

The Hon'ble Speaker was authorized by a motion passed by the Haryana Vidhan Sabha in its sitting held on 21st February, 2019 to nominate the Members of the Committee and also appoint the Chairperson of the Committee. Accordingly, the Hon'ble Speaker Constituted the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2019-2020 and Shri Balwant Singh M.L.A. was appointed as a Chairperson of the Committee on 9th April, 2019.

The name of the Members of the Committee and number of meeting attended by each of them out of the total number of 30 meetings held during the period under review i.e. for the year 2019-2020 are given below:-

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Balwant Singh, M.L.A.	Chairperson 29
2.	Smt. Kiran Choudhry, M.L.A.	Member Nil
3.	Shri Pirthi Singh, M.L.A.	Member 17
4.	Smt. Bimla Chaudhary, M.L.A.	Member 23
5.	Shri Kulwant Ram Bazigar, M.L.A.	Member 15
6.	Shri Bishamber Singh Balmiki, M.L.A.	Member 16
7.	Shri Rajdeep Singh Phogat, M.L.A.	Member 08
8.	Shri Balkour Singh Kalanwali, M.L.A.	Member 11
9.	Shri Rahish Khan, M.L.A.	Member 07

*The Committee was constituted on dated 9th April, 2019, vide Haryana Vidhan Sabha Secretariat's Notification No. HVS.Wel.SC,ST&BC/1/2019-2020/35, dated the 10th April, 2019 which worked upto 2nd November, 2019 till the Completion of term of Assembly.*

\* Shri Rahish Khan, MLA resigned from the Haryana Legislative Assembly on dated the 6th August, 2019.

\*\* Shri Pirthi Singh, MLA resigned from the Haryana Legislative Assembly on dated the 3rd September, 2019.

\*\*\* Shri Rajdeep Singh Phogat, MLA resigned from the Haryana Legislative Assembly on dated the 3rd September, 2019.

\*\*\*\* Shri Balkaur Singh Kalanwali, MLA resigned from the Haryana Legislative Assembly on dated the 25th September, 2019.

**MEETING HELD AND BUSINESS TRANSACTED**

The details showing the dates of meeting, number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	15.04.2019	6	Welcome address to the Committee by Under Secretary. The Chairperson thanked of the Hon'ble Speaker for nominating as Chairperson of this important Committee.
2.	24.04.2019	6	The Committee selected the following departments i.e. Irrigation and Water Resources, Food, Civil Supplies and Consumer Affairs, Agriculture and Farmers Welfare, Excise & Taxation, Transport and Industries and Commerce for the oral examination/scrutiny in one of its subsequent meetings for the year 2019-2020.
3.	01.05.2019	2	Want of quorum.
4.	14.05.2019	6	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservations/representations of Scheduled Castes, Scheduled Tribes and Backward Classes received from Director, Haryana Tourism Department.</li> <li>2. The Committee also decided to undertake its study tour to the States of Uttara khand from 26.05.2019 to 30.05.2019.</li> </ol>
5.	21.05.2019	7	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservations/representations of Scheduled Castes, Scheduled Tribes and Backward Classes received from Director, Haryana Tourism Corporation Department.</li> <li>2. The Committee has decided to orally examine the departmental representatives of the Public Works (B&amp;R) Department and Irrigation and Water Resources Department in the meeting to be held on 11.06.2019 at 11.00 A.M.</li> <li>3. The Committee revised study tour to the State of Uttara Khand from 28.05.2019 to 01.06.2019.</li> </ol>

1	2	3	4
6.	28.05.2019 Dehradun (U.K)	3	<ol style="list-style-type: none"> <li>1. The Committee discussed the matters of common interests with the Secretary and Officers/officials of Uttarakhand Legislative Assembly, Dehradun regarding General working, scope and functions of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, Uttarakhand Legislative Assembly, Dehradun and also exchanged their views on different points of common interests.</li> <li>2. The Committee minor changes in study tour has decided that the Committee will hold its own meeting at Joshimath on 29th May, 2019 at 8.30 P.M. instead of meeting at Rudra Prayag on 30th May, 2019 at 10.00 A.M., Badrinath on 30th May, 2019 at 12.30 P.M. instead of 31st May 2019 at 10.00 A.M. and Rudra Prayag on 31st May, 2019 at 10.00 A.M.</li> </ol>
7.	29.05.2019 Joshimath	3	The Committee scrutinized the document provided by the Officers of the Uttara khand Legislative Assembly, Dehradun.
8.	30.05.2019 Badrinath	3	The Committee scrutinized the document provided by the Officers of the Social Welfare Department, Uttarakhand.
9.	31.05.2019 Rudraprayag	3.	The Committee scrutinized the material regarding reservations/representations of the Scheduled Castes, Scheduled Tribes and Backward Classes received from Director, Haryana Tourism Corporation Department.
10.	01.06.2019 Haridwar	2	Want of Quorum.
11.	04.06.2019	4	<ol style="list-style-type: none"> <li>1. The Committee discussed about implementation, of observations/recommendations made by the Committee in its 42nd Report relating to Public Works (B&amp;R) Department.</li> <li>2. The Committee also discussed about the reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working</li> </ol>

1	2	3	4
			of Irrigation and Water Resources Department, Haryana.
12.	11.06.2019	5	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 42nd Report received from the Registrar, Public Works (B&amp;R) Department.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 15.06.2019 at 2.30 P.M.</li> </ol>
13.	15.06.2019 New Delhi	6	The Committee scrutinized the material regarding implementation of the observations/recommendations made by the Committee in its 42nd Report received from the Registrar, Public Works (B&R) Department.
14.	18.06.2019	7	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding implementation of observations/recommendations of the Committee in its 42nd Report received from the Registrar, Public Works (B&amp;R) Department.</li> <li>2. The Committee decided to hold its own meeting at Benmore Circuit House, Shimla (HP) on 22nd June, 2019 at 3.00 P.M..</li> </ol>
15.	22.06.2019 Shimla (H.P)	3	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 42nd Report received from the Registrar, Public Works Department. After going through the reply given by the Department, the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 42nd Report relating to said Department.</li> </ol>
16.	02.07.2019	5.	1. The Committee scrutinized the material regarding implementation of observations/recommendations made by the Committee

1	2	3	4
			in its 42nd Report received from the Home Department.
			2 The Committee decided to orally examine of the departmental representatives of the Irrigation & Water Resources Department and Food, Civil Supplies and Consumer Affairs Department in the meeting to be held on 16.07.2019 at 11.00 A.M.
17.	16.07.2019	4	<p>1. Papers placed before the Committee.</p> <p>2. Oral examination of the Additional Chief Secretary to Government to Haryana, Irrigation and Water Resources Department in respect of reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of said Department.</p> <p>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi, on 20.7.2019 at 2.00 P.M.</p>
18.	20.07.2019 New Delhi	4	The Committee scrutinized the material regarding implementation of observations/recommendations of the Committee in its 42nd Report received from the Home Department.
19.	23.07.2019	4	<p>1. The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 42nd Report received from the Home Department. After going through the reply given by the Department, the Committee was satisfied and decided to <b>drop</b> all the recommendations made by the Committee in its 42nd Report relating to said Department.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27.07.2019 at 2.00 P.M.</p>
20.	27.07.2019 New Delhi	3	The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category received from the Engineer-in Chief, Irrigation and Water Resources Department.

1	2	3	4
21.	13.08.2019	5	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Engineer-in-Chief, Irrigation and Water Resources Department.</li> <li>2. The Committee decided to hold its meeting at Haryana Bhawan, New Delhi on 17.08.2019 at 10.00 A.M.</li> </ol>
22.	17.08.2019 New Delhi	3	<p>The Committee Scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Engineer-in-Chief, Irrigation and Water Resources Department.</p>
23.	20.08.2019	4	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Engineer-in Chief, Irrigation and Water Resources Department.</li> <li>2. The Committee decided to orally examine the departmental representatives of the Food, Civil Supplies and Consumer Affairs Department and Haryana Tourism Corporation in the meeting to be on held on 27.08.2019 at 11.00 A.M.</li> </ol>
24.	27.08.2019	4	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Food, Civil Supplies and Consumer Affairs Department.</li> <li>2. The Additional Chief Secretary to Government, Haryana, Food, Civil Supplies and Consumer Affairs Department and Haryana Tourism Corporation to postponed the oral examination to be held on 27.08.2019. but the Committee has desired to postponed the said oral examination and directed to inform the concerned departments.</li> </ol>

1	2	3	4
			<p>3. Papers Placed before the Committee.</p> <p>4. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 31.08.2019 at 10.00 A.M.</p>
25.	31.08.2019 New Delhi	3	The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes Category received from the Director, Food, Civil Supplies and Consumer Affairs Department.
26.	03.09.2019	6	<p>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Food, Civil Supplies and Consumer Affairs Department.</p> <p>2. Confirmation of the proceedings.</p> <p>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 7th September, 2019 at 10.00 A.M.</p>
27.	07.09.2019 New Delhi	4	The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Haryana Tourism Corporation Limited.
28.	09.09.2019	2	<p>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Food, Civil Supplies and Consumer Affairs Department.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 14.09.2019 at 10.00 A.M.</p>
29.	14.09.2019 New Delhi	5	The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Food Civil Supplies and Consumer Affairs Department.



1	2	3	4
30.	18.09.2019	3	1. The Committee scrutinized the material regarding reservations/representations of Scheduled Castes, Scheduled Tribes and Backward Classes received from Director, Haryana Tourism Development Corporation Limited.

#### 2. Confirmation of Proceedings.

After the General Election and on constitution of the fourteenth Assembly on dated 4th November, 2019, a motion was passed by the Haryana Vidhan Sabha in its sitting held on 5th November, 2019 authorizing the Hon'ble Speaker to constitute the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the remaining period of the year 2019-2020 by nominating the Members and appointing the Chairperson of the Committee.

Shri Ishwar Singh, M.L.A. was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 3rd December, 2019.

The name of the Members of the Committee and number of meeting attended by each of them out of the total number of 13 meetings held during the period under review are given below:-

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Ishwar Singh, M.L.A.	Chairperson	12
2.	Mohd. Ilyas, M.L.A.	Member	06
3.	Shri Jagdish Nayar, M.L.A.	Member	01
4.	Shri Jaiveer Singh, M.L.A.	Member	10
5.	Shri Bishamber Singh, M.L.A.	Member	13
6.	Shri Lakshman Napa, M.L.A.	Member	09
7.	Shri Satya Parkash, M.L.A.	Member	11
8.	Smt. Renu Bala, M.L.A.	Member	12
9.	Shri Dharam Pal Gonder, M.L.A.	Member	11

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	11-12-2019	8	1. Welcome address to the Committee by Under Secretary. The Chairperson thanked of the Hon'ble Speaker for nominating as Chairperson of this important Committee

1	2	3	4
			for remaining period for the year 2019-2020.
			2. The Committee observations/recommendations discussed the advertisement No. SP1./16 dated 04.12.2019 issued by the Advocate General, Haryana regarding inviting application from eligible candidates for engagement as Additional Advocate General (30 posts), Deputy Advocate General (30 Posts) and Assistant Advocate General (30 Posts) purely on provisional/contract basis.
2.	18-12-2019.	7	<ol style="list-style-type: none"> <li>1. Paper placed before the committee.</li> <li>2. The Committee discuss the Director, Welfare of SC,ST&amp;BC Department, Schemes, Activities and Achievements Welfare of Scheduled Castes and Backward Classes Department.</li> <li>3. The Committee decided to orally examine the Advocate General, Punjab &amp; Haryana High Court and Additional Chief Secretary to Government, Haryana, Administration of Justice Department on dated 24th December, 2019 at 2.00 P.M. at Chandigarh.</li> <li>4. The Committee observations/recommendations discuss the matter allotment of plots 100 Sq. feet to the SC/ST/BC Categories and the proper representation has not been provided to the reserved the Committee in the allotment of 100 Sq. feet plots.</li> </ol>
3.	24.12.2019	7	The Committee Oral examination of the Advocate General, Punjab & Haryana High Court and Additional Chief Secretary to Govt., Haryana, Administration of Justice Department with regard to the Advertisement No.SPL/16, dated 4th December, 2019 without mentioning the reservation for Scheduled Castes and Backward Classes for filling up the posts of Law Officers i.e. Additional Advocate General, Deputy Advocate General and

1	2	3	4
			Assistant Advocate General in the Office of Advocate General, Haryana.
4.	30.12.2019	5.	<ol style="list-style-type: none"> <li>1. The Committee recommendations/ observations discussed the complaint of corruption against the official of Police Department i.e. Sh. Suraj Bhan S/o Sh. Dalip Chand, R/o Bhojpura Sidhra, P.S. Nising, District. Karnal.</li> <li>2. The Committee decided to orally examine the departmental representatives of the Excise &amp; Taxation Department, Industries &amp; Commerce Department and Agriculture and Farmer's Welfare Department in its meeting to be held on 08.01.2020 at 12.00 Noon.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 04.01.2020 at 2.00 P.M..</li> </ol>
5.	04-01-2020 New Delhi	8.	<ol style="list-style-type: none"> <li>1. The Committee recommended that a request to the Principal Secretary to the Hon'ble Chief Minister on behalf of the Members of the Committee to fix their meeting with Hon'ble Chief Minister in the matter of explained the appointment of Law Officers in the office of Advocate General, Haryana.</li> <li>2. The Committee observations/ recommendations of the Committee regarding to Supply the details report regarding Crime occurred against the Categories of SC,ST&amp;OBC etc. and action taken report/conviction/pending cases in court etc.</li> <li>3. The Committee selected the following departments for the scrutiny during the remaining period for the year 2019-2020 i.e. Revenue &amp; Disaster Management &amp; Consolidation, Développement and Panchayats, Transport, Health &amp; Family Welfare and Labour.</li> </ol>
6.	08-01-2020	7	<ol style="list-style-type: none"> <li>1. Postponement of the oral examination of Agriculture &amp; Farmers Welfare Department was held on 8th January, 2020.</li> <li>2. Papers placed before the Committee.</li> </ol>

1	2	3	4
			<ol style="list-style-type: none"> <li>3. Oral examination of the Additional Chief Secretary to Govt., Haryana, Industries and Commerce Department in respect of Non-Supply of following information in spite of making the repeated request through letter/reminders etc.</li> <li>4. Oral examination of the Principal Secretary to Govt., Excise &amp; Taxation Department in respect of Non-Supply of following information in spite of making the repeated request through letter/reminders etc.</li> <li>5. The Committee decided to undertake its study tour to the States of Tamil Nadu and Puducherry from 27.01.2020 to 01.02.2020.</li> </ol>
7.	14.01.2020.	7	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding observations/recommendations of Scheduled Castes, Scheduled Tribes and Backward Classes received from Director, Agriculture and Farmers Welfare Department.</li> <li>2. The Committee discussed the matter of appointments and promotions of employees in the Universities of State of Haryana regarding Roster Register/reservations policy implementing the Universities.</li> </ol>
8.	25.01.2020 New Delhi	5	The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Industrial & Commerce Department.
9.	29.01.2020	6	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Director, Industrial &amp; Commerce Department.</li> <li>2. The Committee discussed the matter of Food Security Bill and examined, the relevant provision under which the foods items to be provided to the Scheduled</li> </ol>

1	2	3	4
			<p>Castes, Scheduled Tribes &amp; Backward Classes categories for their Welfare. The Committee also discussed regarding the food items which are currently providing to the reserved categories.</p>
			<p>3. The Committee discussed the matter in detail during the meeting and members has stated that the students who are studying in these schools are mostly belonging to Scheduled Castes, Scheduled Tribes and Backward Classes categories and in case of locked these schools the students of these schools will be badly affected. The Committee took a cognizance on the news i.e. "1026 Primary Schools are being locked due to lack of the students less than 25 published in the Dainik Bhaskar on 29.01.2020".</p>
			<p>4. The Committee was discuss the representation of the Junior Engineers of promotion are not being providing as per reservations policy in the Public Works (B&amp;R) Department.</p>
10. 05.02.2020	6.		<p>1. Papers placed and scrutiny of Material.</p> <p>2. The Committee decided to orally examine the departmental representatives of the Agriculture and Farmers Welfare Department in its meeting to be held on 12.02.2020 at 2.00 P.M.</p>
11. 12.02.2020	7		<p>3. Confirmation of the Proceedings.</p> <p>1. Oral examination of the Additional Chief Secretary to Govt., Haryana, Agriculture and Farmers Welfare Department, on the reply reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes and General Working of Agriculture and Farmers Welfare Department, Haryana.</p> <p>2. Observations/recommendations of the Committee two representations i.e. one of from the President of Confederation of SC/ST&amp;BC Organisations (Haryana) and</p>

1	2	3	4
			second General Secretary of all the Haryana Scheduled Castes Employees Federation in respect of implementing the reservation in "Promotion with consequential seniority" w.e.f. 17.06.1995.
			3. The Committee drafted the 43rd Report of the Committee for the year 2019-2020. .
			4. The Committee decided to hold its own meeting at Hotel Rajhans, Surajkund, Faridabad on 15th February, 2020 at 12.00 Noon.
12.	15.02.2020 Rajhans, Surajkund, Faridabad.	4	1. Paper placed before the Committee. 2. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the Superintendent, Excise & Taxation Department. 3. The Committee scrutinized the material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes received from the ETC, Labour Department. 4. The Committee partly drafted the 43rd Report of the Committee for the year 2019-2020.
13.	26.02.2020	8	1. Confirmation of the Proceedings. 2. The Committee finalized its 43rd Report for the year 2019-2020.

The Committee held its meetings at place outside Chandigarh as details below:-

Sr.	Date of Meetings	Place of Meetings
1.	28.05.2019	Dehradun (U.K)
2.	29.05.2019	Joshimath
3.	30.05.2019	Badrinath
4.	31.05.2019	Rudraprayag
5.	01.06.2019	Haridwar
6.	15.06.2019	Haryana Bhawan, New Delhi

1	2	3	4
7.	22.06.2019		Shimla (H.P)
8.	20.07.2019		Haryana Bhawan, New Delhi
9.	27.07.2019		Haryana Bhawan, New Delhi
10.	17.08.2019		Haryana Bhawan, New Delhi
11.	31.08.2019		Haryana Bhawan, New Delhi
12.	07.09.2019		Haryana Bhawan, New Delhi
13.	14.09.2019		Haryana Bhawan, New Delhi
14.	04.01.2020		Haryana Bhawan, New Delhi
15.	25.01.2020		Haryana Bhawan, New Delhi
16.	15.02.2020		Hotel Rajhans, Surajkund, Faridabad

#### **Report Presented**

The Committee presented the Forty third report of the Committee for the year 2019-2020 to the House on 4th March, 2020.

#### **Proceedings**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

## COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2019-20 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 9th April, 2019 vide notification No. 1-GAC/2019-20/33 dated 10th April, 2019.

Dr. Raghuvir Singh Kadian, M.L.A a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 30 meetings including seven in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr.No.	Name of the Members	Number of meetings attended
1.	Dr. Raghuvir Singh Kadian, M.L.A.	12
2.	Smt. Geeta Bhukkal, M.L.A.	09
3.	Smt. Shakuntla Khatak, M.L.A.	13
4.	Shri Bhagwan Dass Kabir Panthi, M.L.A.	02
5.	Shri Sukhvinder, M.L.A.	03
6.	Shri Tejpal Singh Tanwar, M.L.A.	07
*7.	Shri Makhan Lal Singla, M.L.A.	16
8.	Shri Ved Narang, M.L.A.	21
**9.	Shri Anoop Dhanak, M.L.A.	20
***10.	Shri Parminder Singh Dhull, M.L.A.	07
****11.	Shri Balwan Singh Daulatpuria, M.L.A.	02
*****12.	Shri Ram Chand Kamboj, M.L.A.	06
*	Shri Makhan Lal Singla, M.L.A. resigned his seat in the Haryana Legislative Assembly on 6th August, 2019.	
**	Shri Anoop Dhanak, M.L.A. was ceased to be a Member of the Haryana Legislative Assembly with effect from 27.03.2019 by orders of the Hon'ble Speaker.	
***	Shri Parminder Singh Dhull, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 15th May, 2019 for the remaining period of the year 2019-2020 and resigned his seat in the Haryana Legislative Assembly on 25th June, 2019.	
****	Shri Balwan Singh Daulatpuria, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 15th May, 2019 for the remaining period of the year 2019-2020 and resigned his seat in the Haryana Legislative Assembly on 6th June, 2019.	
****	Shri Ram Chand Kamboj, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 15th May, 2019 for the remaining period of the year 2019-2020 and resigned his seat in the Haryana Legislative Assembly on 15th July, 2019 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on 23rd July, 2019.	



**Meetings held and Business Transacted**

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	12th April, 2019	5	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and Functions of the Committee.
2.	18th April, 2019	4	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 48th Report of the Committee.
3.	24th April, 2019	5	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 48th Report of the Committee.
4.	14th May, 2019	4	The Committee scrutinized the reply received from the Skill Development and Industrial Training Department in respect of outstanding Assurance no. 333 as contained in the 48th Report of the Committee.
5.	20th May, 2019	5	The Committee scrutinized the replies received from the various Government Department in respect of outstanding Assurances as contained in the 48th Report of the Committee.
6.	27th May, 2019	7	The Committee orally examined the representatives of Public Works (B&R) Department in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
7.	31st May, 2019 (H. B., New Delhi)	6	The Committee scrutinized the replies received from the Renewable Energy Department in respect of outstanding Assurance no. 342 and 343 as contained in the 48th Report of the Committee.
8.	3rd June, 2019	5	The Committee orally examined the representatives of Power Department in respect

1	2	3	4
			of the outstanding Assurances as contained in the 48th Report of the Committee.
9.	10th June, 2019	7	The Committee orally examined the representatives of Public Health Engineering Department in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
10.	15th June, 2019 (H.B., New Delhi)	5	The Committee scrutinized the reply received from the Skill development and Industrial Training Department in respect of outstanding Assurance no. 333 as contained in the 48th Report of the Committee.
11.	18th June, 2019	7	The Committee scrutinized the reply received from the Archaeology and Museums Department in respect of outstanding Assurance no. 331 as contained in the 48th Report of the Committee.
12.	24th June, 2019	5	The Committee orally examined the representatives of Urban Local Bodies Department in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
13.	1st July, 2019	5	<p>(i) Letter Memo No. 428/Plg. dated 01.07.2019 received from the Additional Director, office of the Director General, Technical Education Department, Haryana, Panchkula informing that the Administrative Secretary of the department has been superannuated on 30.06.2019 and the Director General, Technical Education is on official tour to the foreign country till 06.07.2019, was placed before the Committee. The Committee decided that in the absence of the Administrative Secretary, the oral examination is not possible.</p> <p>ii) Letter U.O. No. PS/PSULB/2019/32480 dated 28.06.2019 received from the Private Secretary to Principal Secretary to Govt. Haryana, informing that the Principal Secretary to Govt. Haryana, Sports and Youth Affairs Department is on leave and out of station on that day i.e. 01.07.2019,</p>

1	2	3	4
			was placed before the Committee. The Committee decided to orally examine the Principal Secretary of the said department in one of its subsequent meetings.
14.	8th July, 2019	6	The Committee orally examined the representatives of Irrigation and Water Resources Department in regard to the implementation of the outstanding Assurances as contained in the 48th Report of the Committee.
15.	13th July, 2019 (H.B., New Delhi)	4	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 48th Report of the Committee.
16.	15th July, 2019	4	The Committee orally examined the representatives of School Education Department in regard to the implementation of the outstanding Assurances as contained in the 48th Report of the Committee.
17.	22nd July, 2019	3	The Committee orally examined the representatives of Transport and Horticulture Departments in regard to the implementation of the outstanding Assurances as contained in the 48th Report of the Committee.
18.	27th July, 2019 (H.B., New Delhi)	6	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Session held in December, 2018 from Sr. No. 1 to 4.
19.	10th August, 2019 (H.B., New Delhi)	3	The Committee scrutinized the reply received from the Excise and Taxation Department in respect of outstanding Assurance no. 328 as contained in the 48th Report of the Committee.
20.	13th August, 2019	4	The Committee scrutinized the replies received from the Women and Child Development Department in respect of outstanding Assurances no. 340 and 341 as contained in the 48th Report of the Committee.
21.	19th August, 2019	3	The Committee scrutinized the replies received from the Tourism Department in

1	2	3	4
			respect of outstanding Assurances no. 314 and 315 as contained in the 48th Report of the Committee.
22.	31st August, 2019 (H.B., New Delhi)	4	The Chairperson confirmed the proceedings of the meetings of the Committee.
23.	13th September, 2019 (H.B., New Delhi)	4	The Committee scrutinized the replies received from the Technical Education Department in respect of outstanding Assurances no. 272 to 275 as contained in the 48th Report of the Committee.

After constitution of the fourteenth Assembly, the new Committee on Government Assurances consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha for the remaining period of the year 2019-20 on 3rd December, 2019 vide notification No. 1-GAC/2019-20/108 dated 4th December, 2019.

Dr. Raghuvir Singh Kadian, M.L.A a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 11 meetings including one in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr.No.	Name of the Members	Number of meetings attended
1.	Dr. Raghuvir Singh Kadian, M.L.A.	02
2.	Shri Kuldeep Bisnoi, M.L.A.	00
3.	Shri Laxman Singh Yadav, M.L.A.	08
4.	Smt. Nirmal Rani, M.L.A.	11
5.	Shri Sita Ram, M.L.A.	09
6.	Shri Shamsher Singh Gogi, M.L.A.	09
7.	Shri Subhash Gangoli, M.L.A.	09
8.	Shri Ram Karan, M.L.A.	11
9.	Shri Sombir Sangwan, M.L.A.	10
*10.	Shri Jaiveer Singh, M.L.A.	05
**11.	Shri Amarjeet Dhanda, M.L.A.	04

\* Shri Jaiveer Singh, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 10th February, 2020 for the remaining period of the year 2019-2020.

\*\* Shri Amarjeet Dhanda, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 27th January, 2020 for the remaining period of the year 2019-20.

### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	9th December, 2019	8	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and Functions of the Committee.
2.	17th December, 2019	7	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in February, 2019 from Sr. No. 1 to 95.
3.	24th December, 2019	6	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 48th Report of the Committee.
4.	31st December, 2019	7	The Committee orally examined the representatives of Health Department in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
5.	7th January, 2020	7	The Committee orally examined the representatives of Technical Education and Sports & Youth Affairs Departments in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
6.	14th January, 2020	8	The Committee orally examined the representatives of Home and Medical Education & Research Department in respect of the outstanding Assurances as contained in the 48th Report of the Committee.
7.	28th January, 2020	8	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Session held in August, 2019 from Sr. No. 1 to 29.
8.	4th February, 2020	7	(i) The Committee partly drafted its 49th Report for the year 2019-2020.

1	2	3	4
			(ii) The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Session held in November, 2019 from Sr. No. 1 to 10.
9.	10th February, 2020	7	The Committee partly drafted its 49th Report for the year 2019-2020.
10.	20th February, 2020	10	(i) The Chairperson confirmed the proceedings of the meetings of the Committee. (ii) The Committee Drafted and Finalized its 49th Report for the year 2019-2020.

The details of the meetings held at places outside Chandigarh are as under :-

Sr.No.	Date of Meeting	Place of Meeting
1.	31st May, 2019	Haryana Bhawan, New Delhi
2.	15th June, 2019	Haryana Bhawan, New Delhi
3.	13th July, 2019	Haryana Bhawan, New Delhi
4.	27th July, 2019	Haryana Bhawan, New Delhi
5.	10th August, 2019	Haryana Bhawan, New Delhi
6.	31st August, 2019	Haryana Bhawan, New Delhi
7.	13th September, 2019	Haryana Bhawan, New Delhi

### Report Presented

The Committee presented its 49th Report for the year, 2019-20 to the House on 4th March, 2020.

### Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



## COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General ) was nominated by the Hon'ble Speaker on the 09.04.2019 and was notified in the official Gazette vide Notification No.HVS/SLC/1/2019-20/34, dated 10.04.2019.

Smt. Santosh Chauhan Sarwan, M.L.A. was appointed as Chairperson of the Committee by the Speaker.

The Committee held 30 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members	Number of meetings attended
1.	Smt. Santosh Chauhan Sarwan, M.L.A. Chairperson	27
2.	Shri Anand Singh Dangi, M.L.A. Member	22
3.	*Prof. Dinesh Kaushik, M.L.A. Member	02
4.	**Shri Naseem Ahmed, M.L.A. Member	10
5.	Shri Jaiveer Singh, M.L.A. Member	24
6.	Smt. Rohita Rewri M.L.A. Member	NIL
7.	Shri Subhash Sudha, M.L.A. Member	08
8.	Advocate General, Haryana. Member	NIL

### Special Invitees

1.	***Shri Kuldip Sharma, M.L.A.	07
2.	****Shri Karan Singh Dalal, M.L.A.	04
3.	*****Shri Sukhvinder, M.L.A.	01

\* Prof. Dinesh Kaushik, M.L.A. has resigned his seat in the Haryana Legislative Assembly vide his letter dated 06.08.2019 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on 06.08.2019 vide Notification No. HVS-LA-102/2019/76, dated 06.08.2019.

\*\* Shri Naseem Ahmed, M.L.A. has resigned his seat in the Haryana Legislative Assembly vide his letter dated 05.08.2019 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on 05.08.2019 vide Notification No. HVS-LA-99/2019/72, dated 05.08.2019.

\*\*\* Shri Kuldip Sharma, M.L.A. nominated as Special Invitee of the Committee dated 15.05.2019, vide Notification No. HVS-SLC-1/2019-20/20, dated 16.05.2019.

\*\*\*\* Shri Karan Singh Dalal, M.L.A. nominated as Special Invitee of the Committee dated 15.05.2019, vide Notification No. HVS-SLC-1/2019-20/20, dated 16.05.2019.

\*\*\*\*\* Shri Sukhvinder, M.L.A. nominated as Special Invitee of the Committee dated 15.05.2019, vide Notification No. HVS-SLC-1/2019-20/20, dated 16.05.2019.

**COMMITTEE ON SUBORDINATE LEGISLATION  
FOR THE REMAINING PERIOD**

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General ) was nominated by the Hon'ble Speaker on the 03.12.2019 and was notified in the official Gazette vide Notification No.HVS/SLC/1/2019-20/104, dated 04.12.2019.

Shri Kamal Gupta, M.L.A. was appointed as Chairperson of the Committee by the Speaker.

The Committee held 17 meetings during the remaining period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Kamal Gupta, M.L.A.	Chairperson	12
2.	Shri Sri Krishan Hooda, M.L.A.	Member	15
3.	Shri Jagbir Singh Malik, M.L.A.	Member	15
4.	Shri Bishan Lal Saini, M.L.A.	Member	13
5.	Shri Ram Kumar Kashyap, M.L.A.	Member	11
6.	Shri Praveen Dagar, M.L.A.	Member	14
7.	Shri Ram Niwas, M.L.A.	Member	12
8.	Advocate General, Haryana.	Member	NIL

**Meetings held and Business transacted**

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Numer of Members/ Special Invitees present	Business Transacted
1	2	3	4
1.	15.04.2019	3	Welcome Address.
2.	24.04.2019	3	Selection of Rules for Scrutiny.
3.	30.04.2019	2	No Business was transacted for want of quorum.
4.	06.05.2019	1	No Business was transacted for want of quorum.



1	2	3	4
5.	15.05.2019	3	Papers placed before the Committee.
6.	22.05.2019	4	Selection of Rules for Scrutiny.
7.	29.05.2019	6	Papers placed before the Committee.
8.	31.05.2019 (New Delhi)	3	Papers placed before the Committee.
9.	04.06.2019	2	No Business was transacted for want of quorum.
10.	08.06.2019 (New Delhi)	5	Papers placed before the Committee.
11.	12.06.2019	4	Papers placed before the Committee.
12.	19.06.2019	5	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
13.	27.06.2019 (Shimla)	3	1. Papers placed before the Committee. 2. Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971. 3. Meeting with the Sister Committee of Himachal Pradesh Legislative Assembly at Shimla.
14.	29.06.2019 (Dharmshala)	1	No Business was transacted for want of quorum.
15.	03.07.2019	3	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
16.	06.07.2019 (New Delhi)	5	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
17.	10.07.2019	7	Papers placed before the Committee.
18.	17.07.2019	5	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
19.	20.07.2019 (New Delhi)	5	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
20.	24.07.2019	4	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.

1	2	3	4
21.	10.08.2019 (New Delhi)	3	No Business was transacted for want of quorum.
22.	14.08.2019	1	No Business was transacted for want of quorum.
23.	21.08.2019	3	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
24.	24.08.2019 (New Delhi)	4	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
25.	28.08.2019	5	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
26.	04.09.2019	3	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
27.	07.09.2019 (New Delhi)	3	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
28.	11.09.2019	3	Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971.
29.	13.09.2019 (New Delhi)	3	1. Study of the Haryana prevention of beggary Rules, 1972, framed under the Haryana prevention of beggary Act, 1971. 2. Confirmation of the Proceedings.
30.	18.09.2019	3	Meeting adjourned for want of quorum.
31.	10.12.2019	7	1. Welcome Address. 2. Papers placed before the Committee.
32.	17.12.2019	7	Selection of Rules for Scrutiny.
33.	21.12.2019 (New Delhi)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential Commodities Act, 1955 as contained in its 40th to 47th Reports.
34.	24.12.2019	7	Watching of the Implementation of the observations/ recommendations made by the

1	2	3	4
			Committee in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984 as contained in its 46th to 47th Reports.
35.	30.12.2019	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Punjab Slum Areas (Improvement and Clearance) Rules, 1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act, 1961 as contained in its 44th to 47th Reports.
36.	04.01.2020 (New Delhi)	5	Framing of Questionnaire.
37.	06.01.2020 (Jaipur)	4	Discuss on the Scope and Function of the Committee.
38.	07.01.2020 (Chittorgarh)	4	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1984 as contained in its 42nd to 47th Reports.
39.	08.01.2020 (Mount-Abu)	4	<ol style="list-style-type: none"> <li>1. Minor Changes in Study Tour Programme.</li> <li>2. Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952 as contained in 47th Report.</li> </ol>
40.	09.01.2020 (Udaipur)	5	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983 as contained in its 45th to 47th Reports.
41.	11.01.2020 (Ajmer)	5	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994 as contained in its 41th to 47th Reports.

1	2	3	4
42.	13.01.2020 (New Delhi)	7	Review of the Proceeding of the Meetings of the Committee held during its study tour.
43.	25.01.2020 (New Delhi)	2	No Business was transacted for want of quorum.
44.	29.01.2020	5	1. Papers placed before the Committee. 2. Oral examination of the Principal Secretary to Government Haryana, School Education Department.
45.	04.02.2020	6	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975 as contained in its 45th to 47th Reports.
46.	08.02.2020 (Surajkund)	5	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Minor Mineral Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules, 1983 framed under the Mines and Minerals (Development and Regulation) Act, 1957 as contained in its 43rd to 44th Reports.
47.	12.02.2020	5	1. Oral examination of the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department. 2. Confirmation of the Proceedings.

#### Meetings at Places other than Chandigarh

The Committee held its meetings on the following dates and places:-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	31.05.19	2.	New Delhi	08.06.19
3.	Shimla (H.P.)	27.06.19	4.	Dharmshala (H.P.)	29.06.19
5.	New Delhi	06.07.19	6.	New Delhi	20.07.19
7.	New Delhi	10.08.19	8.	New Delhi	24.08.19
9.	New Delhi	07.09.19	10.	New Delhi	13.09.19
11.	New Delhi	21.12.19	12.	New Delhi	04.01.20

1	2	3	4	
13.	Jaipur (Rajasthan)	06.01.20	14.	Chittorgarh 07.01.20
15.	Mount-Abu	08.01.20	16.	Udaipur 09.01.20
17.	Ajmer	11.01.20	18.	New Delhi 13.01.20
19.	New Delhi	25.01.20	20.	Faridabad 08.02.20

### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker for the November Session, 2016 and the same was continued to order by the Hon'ble Speaker on 23.07.2019.

The Committee held one meeting i.e. 02.08.2019. The name of the Members of the Committee, Special Invitee and the meeting attend by each Member/Special Invitee are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Kanwar Pai, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, M.L.A.	1
6.	Smt. Kiran Choudhry, M.L.A.	1
<b>Special Invitee</b>		
	Smt. Santosh Yadav, Hon'ble Deputy Speaker	1

### Report Presented

The following report was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held from 02.08.2020, 05.08.2020 and 06.08.2020 i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Three Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final report thereon; Presentation of Supplementary Estimates (First Installment) for the year 2019-20 and the Report of the Estimates Committee thereon; Legislative Business; Questions Hours; Any other Business; Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die; and The Haryana Appropriation Bill in respect of Supplementary Estimates (First Installment) for the year 2019-2020.	02.08.2019

### BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker on 21.11.2019 vide Notification No.HVS/LA/39/2019/95, dated 22.11.2019.

The Committee held one meeting i.e. 26.11.2019. The name of the Members of the Committee and the meeting attend by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	1
4.	Shri Kanwar Pal, Parliamentary Affairs Minister	1
5.	Shri Bhupinder Singh Hooda, Leader of Opposition	1

#### Report Presented

The following report was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 26.11.2019 i.e. Obituary References;Presentation and adoption of First Report of the Business Advisory Committee;Paper to be laid/re-laid on the Table of the House;Resolution in connection with Commemoration of 70th Anniversary of the Adoption of Constitution of India;Election of Deputy Speaker;Legislative Business;Questions Hours;Any other Business; andMotion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die.	26.11.2019

### BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker on 10.01.2020 vide Notification No.HVS/LA/39/2020/8, dated 13.01.2020.

The Committee held two meetings i.e. 20.01.2020 and 20.02.2020. The name of the Members of the Committee and the meeting attend by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	2
2.	Shri Manohar Lal, Hon'ble Chief Minister	2
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	2

4.	Shri Anil Vij, Home Minister	1
5.	Shri Kanwar Pal, Parliamentary Affairs Minister	2
6.	Shri Bhupinder Singh Hooda, Leader of Opposition	2
7.	Shri Ranbir Gangwa, Deputy Speaker	2

### Report Presented

The following reports was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 20.01.2020 i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Official Resolution; Any other Business; and Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die.	20.01.2020
2.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held from 20.02.2020, 24.02.2020, 25.02.2020, 26.02.2020, 27.02.2020, 28.02.2020, 02.03.2020, 03.03.2020 and 04.03.2020 i.e. Governor's Address; Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Supplementary Estimates (Second Installment) for the year 2019-20 and the Report of the Estimates Committee thereon; Motion under Rule-121; General Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and voting on Motion of Thanks; Presentation of Reports of the Assembly Committee; General Discussion on Budget Estimates for the year 2020-21; Resumption of General Discussion on Budget Estimates for the year 2020-21 and reply by the Finance Minister on Budget Estimates for the year 2020-21 and voting on Demands for Grants for the year 2020-21; Presentation of Budget Estimates for the year 2020-21; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2020-2021. Legislative Business; Questions Hours; Any other Business; and Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die.	20.02.2020



### RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 6<sup>th</sup> February, 2020 vide Notification No. HVS-LA-55/2020/11, dated the 7<sup>th</sup> February, 2020.

(The Committee did not hold any meeting during the period under review)

Sr. No.	Name of the Members	
1.	Shri Gian Chand Gupta, Hon'ble Speaker	Ex-Officio Chairperson
2.	Smt. Geeta Bhukkal, MLA	Member
3.	Shri Abhay Singh Chautala, MLA	Member
4.	Dr. Abhe Singh Yadav, MLA	Member
5.	Shri Ghanshyam Dass Arora, MLA	Member
6.	Shri Bharat Bhushan Batra, MLA	Member
7.	Smt. Naina Singh Chautala, MLA	Member
8.	Shri Sudhir Kumar Singla, MLA	Member

①

## REVIEW OF THE COMMITTEE OF PRIVILEGES FOR THE YEAR 2019-2020

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 30th August, 2016 under Rule 286 (1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function till 4th November, 2019 (Dissolution of 13th Assembly). Shri Ghanshyam Dass, MLA was nominated by the then Hon'ble Speaker as Chairperson of the Committee. The Committee held seven meetings during the period from 1st April, 2019 to 31st March, 2020. The names of the members of the Committee were as under:-

Sr. No.	Name of Member	Designation	Meetings attended
1.	Shri Ghanshyam Dass, MLA	Chairperson	6
2.	Shri Sri Krishan Hooda, MLA	Member	-
3.	*Shri Parminder Singh Dhull, MLA	Member	-
4.	Prof. Dinesh Kaushik, MLA	Member	1
5.	Shri. Jaiveer Singh, MLA	Member	-
6.	Shri Umesh Aggarwal, MLA	Member	-
7.	Shri Mool Chand Sharma, MLA	Member	1
8.	Dr. Pawan Saini, MLA	Member	2
9.	Prof. Ravinder Baliiala, MLA	Member	3
10.	Shri Tek Chand Sharma, MLA	Member	1
11.	**Shri Pirthi Singh, MLA	Member	-
12.	***Shri Naresh Kaushik, MLA	Member	1

- \* **Shri Parminder Singh Dhull, MLA** resigned from the membership of the Committee of Privileges with effect from 28th August, 2018.
- \*\* **Shri Pirthi Singh, MLA** was nominated by the then Hon'ble Speaker as Member of the Committee of Privileges w.e.f. 28th August, 2018 and resigned from the membership of the Privileges Committee w.e.f. 15th May, 2019.
- \*\*\* **Shri Naresh Kaushik, MLA** was nominated by the then Hon'ble Speaker as Member of the Committee of Privileges w.e.f. 15th May, 2019.

**MEETINGS HELD AND BUSINESS TRANSACTED  
(2019-2020)**

Sr. No.	Date of Meeting	Members Present	Business Transacted
1.	31.05.2019	2	Meeting adjourned for want of quorum.
2.	15.06.2019	2	Meeting adjourned for want of quorum.
3.	29.06.2019	1	Meeting adjourned for want of quorum.
4.	06.07.2019	1	Meeting adjourned for want of quorum.
5.	21.07.2019	1	Meeting adjourned for want of quorum.
6.	30.07.2019	3	Meeting adjourned for want of quorum.
7.	02.08.2019	5	The Committee drafted its eighth preliminary report on the breach of privilege issue on the notice given by Sh. Gian Chand Gupta, MLA against Sh. Karan Singh Dalal, MLA. The Committee drafted its seventh preliminary report on the breach of privilege issue on the notice given by Sh. Gian Chand Gupta, MLA against Sh. Kuldip Sharma, MLA. The Committee drafted its fifth preliminary report on the breach of privilege issue on the notice given by Sh. Shyam Singh Rana, MLA against Sh. Kehar Singh, MLA. The Committee also confirmed proceedings of previous meetings.

## HOUSE COMMITTEE

1. The House Committee of Haryana Vidhan Sabha consisting of five members were nominated by the Hon'ble Speaker on 10th April, 2019 for the year 2019-20 vide notification No. Hostel/ HC/ 1/2019-20/40 dated 10th April, 2019.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

The Committee held no any meeting and the name of the Members and their detail are given below:-

(From 10.4.2019 to 05.11.2019)

Sr.No.	Name of Members	No's, of Meetings Attended
1.	Smt. Santosh Yadav, Deputy Speaker (Ex-Officio Chairperson)	Nil
2.	Shri Aseem Goel, MLA	Nil
3.	Shri Dura Ram, MLA	Nil
4.	Shri Pardeep Chaudhary, MLA	Nil
5.	Shri Randhir Gollen, MLA	Nil

2. The Hon'ble Speaker has been please to nominate the following members to serve on the House Committee for the remaining period of the year 2019-20 under Rule 265 of the Rule of Procedure and Conduct of Business in the Haryana Legislative Assembly vide his order dated 21st November, 20 19 vide Notification No. Hostel/HC/1/2019-20/ 96 dated 22nd November, 2019.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

The Committee held Five Meetings during the period under mention in the review.

The name of the Members and Number of Meeting attended by the each Member given below:-

(From 21.11.2019 to 31.03.2019)

Sr.No.	Name of Members	No's, of Meetings Attended
* 1.	Shri Ranbir Gangwa Deputy Speaker (Ex-Officio Chairperson)	4
2.	Shri Aseem Goel, MLA	4
3.	Shri Dura Ram, MLA	4
4.	Shri Pardeep Chaudhary, MLA	3
5.	Shri Randhir Gollen, MLA	3

\* Shri Ranbir Gangwa, MLA has been elected as Deputy Speaker of the Haryana Legislative Assembly at a meeting of that Assembly held on the 26th November, 20 19 (F.N.) vide notification No. HVS-LA-120/20 19/98 dated 26th November, 20 19.

**MEETINGS HELD AND BUSINESS TRANSACTED**

Details showing the dates of the meetings held No. of Members present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1.	25.11.2019	04	Allotments of MLA's Flat
2.	10.12.2019	02	Allotment of Flats and Servant Quarters
3.	17.12.2019	04	The Committee discussion with regard to the room service by the canteen in the PWD rest house Sector-1 Panchkula and discussion regarding facilities to be provided to the Hon'ble Members In the MLA's Hostel.
4.	20.01.2020	05	Allotments of MLA's Flats and Servants' Quarter
5.	27.02.2020	03	Discussion regarding recovery of Room Rent in the MLA's Hostel and allotment of servant quarter.

## COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2019-20/36 dated 10th April, 2019 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2019-20, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 31 meetings during the period for the year 2019-20.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	22
2.	Sh. Jai Prakash, MLA	28
3.	Sh. Karan Singh Dalal, MLA	23
4.	Smt. Geeta Bhukkal, MLA	19
****5.	Sh. Zakir Hussain, MLA	16
*****6.	Sh. Anoop Dhanak, MLA	21
*7.	Dr. Krishan Lal Middha, MLA	02
**8.	Smt. Shakuntla Khatak, MLA	17
<b>Special Invitees</b>		
***9.	Sh. Sri Krishan, MLA	23
***10.	Sh. Jagbir Singh Malik, MLA	23
***11.	Sh. Ved Narang, MLA	20

\* Vide Notification No. HVS/Petition/1/2019-20/48, dated 15th May, 2019. Dr. Krishan Lal Middha, MLA resigned from the membership of the Committee on Petitions with effect from 15.05.2019.

\*\* Vide Notification No. HVS/Petition/1/2019-20/49, dated 15th May, 2019. The Hon'ble Speaker has been pleased to nominate Smt Shakuntla Khatak, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2019-20.

\*\*\* Vide Notification No. HVS/Petition/1/2019-20/47, dated 15th May, 2019. The Hon'ble Speaker has been pleased to nominate Shri Sri Krishan, MLA, Shri Jagbir Singh Malik, MLA, and Shri Ved Narang, MLA to serve the Committee on Petitions as Special Invitees for the remaining period of the year 2019-20.

\*\*\*\* Sh. Zakir Hussain, MLA resigned from the Member of the Haryana Legislative Assembly with effect from 03rd July, 2019.

\*\*\*\*\* Sh. Anoop Dhanak, MLA resigned from the Member of the Haryana Legislative Assembly with effect from 03rd September, 2019.

## REVIEW OF THE COMMITTEE ON PETITIONS FOR THE YEAR 2019-20

### Meetings held & business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	2	3	4
1.	18.04.2019	5	Welcome address /Scope and functions of the Committee.
2.	24.04.2019	5	Consideration of Petitions/Representation received by the Committee.
3.	29.04.2019	3	Consideration of Petitions/Representation received by the Committee.
4.	06-05-2019	4	Consideration of Petitions/Representation received by the Committee.
5.	14.05.2019	6	Consideration of Petitions/Representation received by the Committee.
6.	21.05.2019	9	Consideration of Petitions/Representations received by the Committee
7.	28.05.2019	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
8.	30.05.2019 (New Delhi)	5	Consideration of Petitions/Representation received by the Committee.
9.	30.06.2019 (Mussoorie)	10	Consideration of Petitions/Representation received by the Committee.
10.	004.06.2019	5	Consideration of Petitions/Representation received by the Committee.
11.	11.06.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
12.	17.06.2019 (Mussoorie)	9	Consideration of Petitions/Representation received by the Committee.
13.	18.06.2019 (Dehradun)	9	Consideration of Petitions/Representation received by the Committee.

1	2	3	4
14.	19.06.2019 (Haridwar)	9	Consideration of various Petitions/ Representations received by the Committee.
15.	20.06.2019 (New Delhi)	10	Consideration of various Petitions/ Representations received by the Committee.
16.	25.06.2019	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
17.	02.07.2019	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
18.	09.07.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
19.	13.07.2019 (New Delhi)	7	Consideration of various Petitions/ Representations received by the Committee.
20.	16.07.2019	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
21.	20.07.2019 (New Delhi)	2	No Quorum
22.	23.07.2019	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
23.	10.08.2019 (New Delhi)	7	Consideration of Petitions/Representations received by the Committee.
24.	13.08.2019	6	Consideration of Petitions/Representations received by the Committee.
25.	21.08.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
26.	24.08.2019 (New Delhi)	8	Consideration of Petitions/Representations received by the Committee.



1	2	3	4
27.	27.08.2019	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
28.	02.09.2019 (New Delhi)	5	Consideration of Petitions/Representations received by the Committee.
29.	05.09.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
30.	11.09.2019	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
31.	16.09.2019	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.

## COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2019-20/101 dated 4th December, 2019 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2019-20, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 13 meetings during the period for the year 2019-20.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	12
2.	Smt. Geeta Bhukkal, MLA	11
3.	Smt. Shakuntla Khatak, MLA	10
4.	Smt. Naina Singh Chautala, MLA	00
5.	Sh. Deepak Mangla, MLA	06
6.	Sh. Sanjay Singh, MLA	08
*7.	Sh. Rakesh Daultabak, MLA	00
***8.	Sh. Jogi Ram Sihag, MLA	00
<b>Special Invitee</b>		
**9.	Sh. Bishan Lal Saini, MLA	04

\* Vide Notification No. HVS/Petition/1/2019-20/05, dated 13th January, 2020. Sh. Rakesh Daultabak, MLA resigned from the membership of the Committee on Petitions.

\*\* Vide Notification No. HVS/Petition/1/2019-20/04, dated 13th January, 2020. The Hon'ble Speaker has been pleased to nominate Sh. Bishan Lal Saini, MLA to serve the Committee on Petitions as Special Invitee for the remaining period of the year 2019-20.

\*\*\* Vide Notification No. HVS/Petition/1/2019-20/10, dated 28th January, 2020. The Hon'ble Speaker has been pleased to nominate Sh. Jogi Ram Sihag, MLA to serve the Committee on Petitions as Member for the remaining period of the year 2019-20.

## REVIEW OF THE COMMITTEE ON PETITIONS FOR THE YEAR 2019-20

### Meetings held & business transacted.

The details showing the dates and meetings held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	05.12.2019	3	Welcome address /Scope and functions of the Committee.
2.	10.12.2019	5	Consideration of Petitions/Representation received by the Committee.
3.	17.12.2019	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
4.	23-12-2019	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
5.	31.12.2019	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
6.	04.01.2020 (Gurugram)	4	Consideration of Petitions/Representations received by the Committee
7.	07.01.2020	5	Consideration of Petitions/Representations received by the Committee
8.	15.01.2020	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
9.	25.01.2020 (New Delhi)	3	Consideration of Petitions/Representations received by the Committee.
10.	28.01.2020	3	No Quorum
11.	04.02.2020	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.

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1	2	3	4
12.	11.02.2020	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
13.	15.02.2020 (Surajkund) Faridabad	3	No Quorum.

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## Committee on Local Bodies and Panchayati Raj Institutions

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2019-20 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 09th April, 2019 and was notified vide Haryana Vidhan Sabha Secretariat Notification No. LB/PRIC-01/2019-20/30, dated Chandigarh, the 10th April, 2019.

Shri Aseem Goel, MLA was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The name of Members of the Committee and number of meeting attended by each of them out of the total number of 27 meetings held during the period under review i.e. for the year 2019-20 are given below:-

The following Chairperson/Members have been nominated by the Hon'ble Speaker on 09th April, 2019 to serve on the Committee on Local Bodies & Panchayati Raj Institutions for the year 2019-2020 under Rule 272 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly:-

The name of the Members of the Committee and 11 meetings held during the period under review are given below :-

1.	Shri Aseem Goel, M.L.A.	Chairperson
2.	Shri Sri Krishan, M.L.A.	Member
3.	Shri Jagbir Singh Malik, M.L.A.	Member
4.	Shri Ghanshyam Saraf, M.L.A.	Member
5.	Shri Naresh Kaushik, M.L.A.	Member
6.	Shri Mahipal Dhanda, M.L.A.	Member
7.	Shri Umesh Aggarwal, M.L.A.	Member
****8.	Prof. Ravinder Baliala, M.L.A.	Member
9.	Shri Om Parkash Barwa, M.L.A.	Member

### Special Invitees

- \*1. Smt. Bimla Chaudhary, M.L.A.
- \*\*2. Dr. Krishan Lal Middha, M.L.A.
- \*\*\*, \*\*\*\*\*3. Shri Naseem Ahmed, M.L.A.

\*,\*\* Smt. Bimla Chaudhary, M.L.A. and Dr. Krishan Lal Middha, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 15th May, 2019 for the remaining period of the year 2019-2020.

\*\*\* Shri Naseem Ahmed, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 28th May, 2019 for the remaining period of the year 2019-2020.

\*\*\*\* Shri Ravinder Baliala, M.L.A. resigned from the Membership of the Committee w.e.f. 01st August, 2019 and his resignation has been accepted by the Hon'ble Speaker on 01st August, 2019.

\*\*\*\*\* Shri Naseem Ahmed, M.L.A. resigned from the Membership of the Committee w.e.f. 05th August, 2019 and his resignation has been accepted by the Hon'ble Speaker on 05th August, 2019.

### Reports Examined

1. The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Ambala-II for the period from April, 2017 to March, 2018, audited by the Director, Local Audit, Haryana.
2. The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Ambala and Municipal Council, Gohana for the period from April, 2017 to March, 2018, audited by the Director, Local Audit, Haryana.

### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of meetings	Number of Members/ Special Invitee Present	Business Transacted
1	2	3	4
1.	16.04.2019	6	i) The Under Secretary, Haryana Vidhan Sabha Welcome the members of the Committee and explained the scope and functions of the Committee.  ii) The Committee selected the Audit Reports of the Municipal Corporation, Faridabad, and Municipal Corporation, Gurugram, Municipal Council, Gohana, and Sonipat, Municipal Committee, Loharu, and Panchayat Samitis Ambala-II and Siwani for the year 2017-18 audited by the Director, Local Audit Department, Haryana for its Scrutiny/Oral examination of the Departmental representatives.
2.	24.04.2019	5	Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, Municipal Councils and Panchayat Samities.
3.	01.05.2019	1	No quorum. Hence, no business could be transacted.
4.	15.05.2019	7	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana

1	2	3	4
5.	21.05.2019	8	Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, Municipal Councils and Panchayat Samities.
6.	27.05.2019	9	Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, Municipal Councils and Panchayat Samities.
7.	30.05.2019	7	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
8.	04.06.2019	6	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
9.	12.06.2019	6	Oral Examination of the Principal Secretary to Govt. Haryana Local Bodies Department in respect of the Observation/Recommendation of the Committee in its Meeting held on 27.05.2019.
10.	19.06.2019	8	Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, Municipal Councils and Panchayat Samities.
11.	22.06.2019	5	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
12.	25.06.2019	4	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana

1	2	3	4
13.	27.06.2019	3	The Committee discussed the matter on common interest with the Officers of Goa Legislative Assembly in Goa Legislative Assembly at Goa.
14.	29.06.2019	3	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
15.	01.07.2019	4	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
16.	10.07.2019	9	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
17.	13.07.2019	4	The Committee scrutinized the replies to the paras on Annual Technical Inspection Report on Panchayati Raj Institutions and Urban Local Bodies for the year 2009-10 & 2010-11, audited by the Principal , Accountant General (Audit), Haryana
18.	17.07.2019	9	<p>i) Oral Examination of the Principal Secretary to Govt. Haryana Local Bodies Department and Principal Secretary to Govt. Haryana Development &amp; Panchayat Department regarding Non-supply of Annotated replies to the paras of annual audit reports for the year 2017-18.</p> <p>ii) Papers placed before the Committee</p>
19.	24.07.2019	7	The Committee scrutinized the replies to the paras on the Accounts of Municipal Corporation, Ambala and Panchayat Samiti, Ambala-11 for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
20.	27.07.2019	2	No quorum. Hence, no business could be transacted.



1	2	3	4
21.	14.08.2019	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
22.	17.08.2019	2	No quorum. Hence, no business could be transacted.
23.	21.08.2019	3	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
24.	31.08.2019	3	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
25.	04.09.2019	6	Oral Examination of the Principal Secretary to Govt. Haryana Urban Local Bodies Department in respect of the replies to the Paras of Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2017-18 audited by the Director, Local Audit Department, Haryana and Principal Secretary to Govt. Haryana Development and Panchayats Department in respect of the replies to the Paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-II for the year 2017-18 audited by the Director, Local Audit Department, Haryana
26.	07.09.2019	2	No quorum. Hence, no business could be transacted.
27.	13.09.2019	4	The Committee scrutinized the replies to the paras on the Accounts of Municipal Corporation, Ambala and Panchayat Samiti, Ambala-II for the year 2017-18 audited by the Director, Local Audit Department, Haryana.

After the General Election and on constitution of the fourteenth Assembly on dated 04th November, 2019, a motion was passed by the Haryana Vidhan Sabha in its sitting held on 05th November, 2019 authorizing the Hon'ble Speaker to constitute the Committee on Local Bodies and Panchayati Raj Institutions for the remaining period of the year 2019-2020 by nominating the Members and appointing the Chairperson of the Committee.

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2019-2020 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 03rd December, 2019 vide Notification No. LB/PRIC-1/2019-2020/100 dated Chandigarh, the 04th December, 2019. (for the remaining period of the year 2019-2020).

Shri Deepak Mangla, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The name of the Members of the Committee and 11 meetings held during the period under review are given below:-

1.	Shri Deepak Mangla, M.L.A.	Chairperson
2.	Shri Pardeep Chaudhary, M.L.A.	Member
3.	Shri Mohan Lal Badoli, M.L.A.	Member
4.	Shri Narender Gupta, M.L.A.	Member
5.	Shri Sanjay Singh, M.L.A.	Member
6.	Shri Shishpal Singh, M.L.A.	Member
7.	Shri Neeraj Sharma, M.L.A.	Member
8.	Shri Ram Niwas, M.L.A.	Member
9.	Shri Dharam Pal Gonder, M.L.A.	Member

#### Special Invitees

\*1. Shri Dura Ram, M.L.A.

\*\*2. Shri Lila Ram, M.L.A.

\* and \*\* Shri Dura Ram, M.L.A. and Shri Lila Ram M.L.A. to serve on the Committee was nominated as special invitee w.e.f. 10th January, 2020 for the remaining period of the year 2019-20.

#### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of meetings	Number of Members/ Special Invitee Present	Business Transacted
1	2	3	4
1.	11.12.2019	8	The Under Secretary, Haryana Vidhan Sabha Welcome the members of the Committee and explained the scope and functions of the Committee.

1	2	3	4
2.	18.12.2019	9	Discussion with the Principal Secretary to Govt. Haryana, Development and Panchayats Department regarding General Functioning of the Panchayati Raj Institutions.  Discussion with the Principal Secretary to Govt. Haryana, Urban Local Bodies Department regarding General Functioning of the Municipal Bodies.
3.	24.12.2019	6	The Committee scrutinized the paras of Annual Audit Report on the Account of Municipal Corporation, Faridabad for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
4.	01.01.2020	6	The Committee scrutinized the paras of Annual Audit Report on the Account of Municipal Corporation, Faridabad for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
5.	08.01.2020	4	The Committee scrutinized the paras of Annual Audit Report on the Account of Municipal Corporation, Gurugram for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
6.	15.01.2020	7	The Committee scrutinized the paras of Annual Audit Report on the Account of Municipal Corporation, Council, Palwal for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
7.	29.01.2020	5	The Committee scrutinized the paras of Annual Audit Report on the Account of Municipal Corporation, Council, Palwal for the year 2017-18 audited by the Director, Local Audit Department, Haryana.
8.	05.02.2020	5	The Committee partly drafted its 15th Report for the year 2019-20.
9.	11.02.2020	6	The Committee partly drafted its 15th Report for the year 2019-20.
10.	12.02.2020	6	The Committee partly drafted its 15th Report for the year 2019-20.
11.	13.02.2020	6	To finalization the 15th report of the Committee.

The Committee held its own meetings at places of outside Chandigarh as details given below:-

Sr. No.	Dates of meeting	Places of meeting
1	30.05.2019	New Delhi
2	22.06.2019	New Delhi
3	25.06.2019	New Delhi
4	27.06.2019	Panjim(Goa)
5	29.06.2019	Dudhsagar (Goa)
6	01.07.2019	New Delhi
7	13.07.2019	New Delhi
8	27.07.2019	New Delhi
9	17.08.2019	New Delhi
10	31.08.2019	New Delhi
11	07.09.2019	New Delhi
12	13.09.2019	New Delhi
13	11.02.2019	Swaraj Dweep (Havalok) Andaman and Nicobar Islands
14	12.02.2019	Port Blair, Andaman and Nicobar Islands
15	13.02.2020	Baratang, Andaman and Nicobar Islands

#### **Report Presented**

The Committee presented its 15th Report on the Panchayat Samiti, Ambala-II for the period from April, 2017 to March, 2018, audited by the Director, Local Audit Department, Haryana.

#### **Proceedings**

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## **SUBJECT COMMITTEE ON PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2019-2020 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 9th April, 2019. Shri Subhash Barala, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 16 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 09.04.2019 to 02.11.2019)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Subhash Barala, M.L.A.	11
2.	Shri Udai Bhan M.L.A.	11
3.	***Shri Zakir Hussain, M.L.A.	09
4.	Shri Kulwant Ram Bazigar, M.L.A.	12
5.	Shri Shyam Singh Rana, M.L.A.	10
6.	Shri Lalit Nagar, M.L.A.	12
7.	**Shri Balwan Singh Daulatpuria, M.L.A.	02
8.	*****Shri Ravinder Kumar, M.L.A.	01
9.	****Shri Jasbir Deswal, M.L.A.	11
10.	*Shri Anand Singh Dangi, M.L.A.	07
11.	*Shri Tejpal Singh Tawar, M.L.A.	03
12.	*****Shri Rahish Khan, M.L.A.	01

\* Shri Anand Singh Dangi, M.L.A., Shri Tejpal Singh Tanwar, M.L.A. & Shri Rahish Khan, M.L.A. were nominated as Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 15.05.2019 for the remaining period of the year 2019-20.

\*\* Resignation of Shri Balwan Singh Daulatpuria, MLA from the membership of Haryana Vidhan Sabha was accepted by the Hon'ble Speaker w.e.f.06.06.2019.

\*\*\* Resignation of Shri Zakir Hussain, MLA from the membership of Haryana Vidhan Sabha was accepted by the Hon'ble Speaker w.e.f.03.07.2019.

\*\*\*\* Resignation of Shri Jasbir Deswal, MLA from the membership of Haryana Vidhan Sabha was accepted by the Hon'ble Speaker w.e.f.05.08.2019.

\*\*\*\*\* Resignation of Shri Rahish Khan, MLA from the membership of Haryana Vidhan Sabha was accepted by the Hon'ble Speaker w.e.f.06.08.2019.

\*\*\*\*\* Resignation of Shri Ravinder Kumar, MLA from the membership of Haryana Vidhan Sabha was accepted by the Hon'ble Speaker w.e.f.13.08.2019.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	16.04.2019	04	The Under Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	14.05.2019	08	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Power Department.
3.	21.05.2019	09	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Power Department.
4.	29.05.2019	08	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Power Department. The Committee also scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in the Power Department.
5.	07.06.2019 (New Delhi)	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Power Department.
6.	09.06.2019 (Vadodara) Gujarat	05	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Power Department.
7.	10.06.2019 (Kevadia) Gujarat	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Power Department.
8.	11.06.2019 (Gandhinagar) Gujarat	06	The Committee discussed with the Hon'ble Speaker of Gujarat Legislative Assembly regarding the matters of common interest of

1	2	3	4
			both the States. The Committee also discussed with the Officers of Energy & Petrochemicals Department of Gujarat.
9.	12.06.2019 (Sasan Gir) Gujarat	04	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Public Works (B&R) Department.
10.	14.06.2019 New Delhi	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Public Works (B&R) Department.
11.	19.06.2019 New Delhi	04	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Public Works (B&R) Department.
12.	26.06.2019	07	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Power Department in respect of replies to the questionnaire framed by the Committee in the financial year 2018-2019.
13.	03.07.2019	05	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Power Department. The Committee also scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in the Power Department.
14.	11.07.2019	03	The Chairperson and officer present waited till 12.45 P.M. but there was no quorum. Hence, no business could be transacted.
15.	18.07.2019	04	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Power Department, Chandigarh.
16.	23.07.2019	05	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Public Works (B&R) Department.

The following members have been nominated by the Hon'ble Speaker on the 03rd December, 2019, to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) of Haryana Vidhan Sabha for the remaining period of the year

2019-2020, under Rule 274 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly:-

1.	*Shri Mahipal Dhanda, M.L.A.	Chairperson
2.	Shri Abhay Singh Chautala, M.L.A.	Member
3.	**Shri Jagdish Nayar, M.L.A.	Member
4.	Shri Aftab Ahmed, M.L.A.	Member
5.	Shri Dharam Singh Chhoker, M.L.A.	Member
6.	Shri Mohan Lal Badoli, M.L.A.	Member
7.	Shri Mewa Singh, M.L.A.	Member
8.	Smt.Shailly, M.L.A.	Member
9.	Shri Devender Singh Babli, M.L.A.	Member

\* Shri Mahipal Dhanda, MLA has resigned from the Chairmanship of the Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) w.e.f. 10.12.2019 and his resignation has been accepted by the Hon'ble Speaker with effect from 10.12.2019.

\*\* The Hon'ble Speaker has been pleased to nominate Shri Jagdish Nayar, MLA, as Chairperson and Shri Mahipal Dhanda, MLA as member to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) w.e.f. 10.12.2019, under Rule 274 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly for the remaining period of the year 2019-2020.

The Committee held 11 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 03.12.2019 to 31.03.2020)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Jagdish Nayar, M.L.A.	10
2.	Shri Abhay Singh Chautala, M.L.A.	03
3.	Shri Mahipal Dhanda, M.L.A.	03
4.	Shri Aftab Ahmed, M.L.A.	08
5.	Shri Dharam Singh Chhoker, M.L.A.	05
6.	Shri Mohan Lal Badoli, M.L.A.	05
7.	Shri Mewa Singh, M.L.A.	10
8.	Smt.Shailly, M.L.A.	07
9.	Shri Devender Singh Babli, M.L.A.	05



10. \*Dr. Krishan Lal Middha, M.L.A. 05  
 11. \*Shri Sita Ram, M.L.A. 05

\* Dr. Krishan Lal Middha, M.L.A., & Shri Sita Ram, M.L.A. were nominated as Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 10.01.2020 for the remaining period of the year 2019-20.

#### Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	18.12.2019	07	The Deputy Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	24.12.2019	05	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2018-2019 for improvement in Public Works (B & R) Department.
3.	01.01.2020	02	Two Members and officer present waited till 01.45 P.M. but there was no quorum. Hence, no business could be transacted.
4.	04.01.2020 (New Delhi)	07	The Committee partly framed the questionnaire for improvement in Public Works (B&R) Department and Power Department.
5.	08.01.2020	07	The Committee partly framed the questionnaire for improvement in Public Health Engineering, Irrigation & Water Resources, Power and Public Works (B&R) Department.
6.	14.01.2020	05	The Committee partly framed the questionnaire for improvement in Power and Public Works (B&R) Department.
7.	29.01.2020	09	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department in respect of replies to the questionnaire framed by the Committee in the financial year 2018-2019.

1	2	3	4
8.	01.02.2020 (New Delhi)	05	The Committee partly framed the questionnaire for improvement in Public Health Engineering Department.
9.	05.02.2020	06	The Committee partly framed the questionnaire for improvement in Irrigation & Water Resources and Public Works (B&R) Department.
10.	08.02.2020 Suraj Kund (Faridabad)	07	The Committee drafted the Seventh Report of the Committee for the year 2019-2020.
11.	12.02.2020	06	The Committee finalized its Seventh Report for the year 2019-2020.

#### **Report presented**

The Subject Committee presented the Seventh Report for the year 2019-2020 to the House on 04.03.2020.

#### **Proceedings**

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**The Subject Committee on Education, Technical Education,  
Vocational Education, Medical Education and Health Services**

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the period of the year 2019-2020 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide his orders dated 10th April, 2019 and vide notification No. HVS/E&H/1/2019-2020/38 dated 10th April, 2019.

Sr. No.	Name of the Members	Number of the meetings attended
1.	Shri Umesh Aggarwal, MLA	12
2.	Shri Kuldip Sharma, MLA	17
3.	*Smt. Shankuntla Khatak, MLA	01
4.	Dr. Abhe Singh Yadav, MLA	04
5.	Shri Om Prakash Yadav, MLA	12
6.	Shri Subhash Sudha, MLA	13
7.	Shri Ram Chand Kamboj, MLA	12
8.	Prof. Ravinder Baliaala, MLA	17
9.	Shri Jasbir Deswal, MLA	11
10.	**Shri Pirthi Singh, MLA	10
11.	**Shri Om Parkash Barwa, MLA	12
12.	** Shri Balkaur Singh Kalanwali, MLA	14
13.	***Shri Shyam Singh, MLA	17

Smt. Shankuntla Khatak, MLA resigned from her Membership of the above said Subject Committee and Hon'ble Speaker accepted the same on 15th May, 2019 \*Vide Notification No. HVS/E&H/2019- 2020/45 dated on 15th May, 2019. Shri Pirthi Singh, MLA, Shri Om Parkash Barwa, MLA and Shri Balkaur Singh Kalanwali, MLA have been nominated as Special Invitee to serve the Committee for the remaining period of the year 2019-2020. \*\*Vide Notification No. HVS/E&H/2019- 2020/44 dated on 15th May, 2019, Hon'ble Speaker pleased to nominate Shri Shyam Singh, MLA as a Member of the above said Subject Committee for the remaining period of the year 2019-2020 \*\*\*vide Notification No. HVS/E&H/1/2019-2020/54 dated 29th May, 2019.

**Meeting held & business transacted**

The details showing the dates of meeting held the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	2	3	4
1.	16.4.2019	5	Welcome address/ Discussion on the Scope and functions of the Committee.

1	2	3	4
2.	23.04.2019	4	The Committee Scrutinized the reply received from Haryana Sheri Vikas Pradhikaran (HSVP) Department.
3.	30.04.2019	2	No business could be transacted due to want of quorum.
4.	08.05.2019	nil	No business could be transacted due to want of quorum.
5.	14.05.2019	5	The paper placed before the Committee/ postponement of oral examination of Additional Chief Secretary to Government of Haryana, Health & Family Welfare Department.
6.	21.05.2019	10	The Committee Scrutinized the reply received from Director General, Haryana Health Department.
7.	28.05.2019	9	Oral examination of the Additional Chief Secretary to Government, Haryana, the Director General, Health Services Department, Haryana and the Principal Secretary to Government Town & Country Planning and Urban Estates Department.
8.	31.05.2019 (New Delhi)	3	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee Scrutinized the reply received from Director General, Haryana Health Department.</p>
9.	04.06.2019	8	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Om Prakash Yadav, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee Scrutinized the reply received from Haryana Sheri Vikas Pradhikaran (HSVP) Department.</p>
10.	11.6.2019	7	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.

1	2	3	4
			ii) The Committee Scrutinized the reply received from Director General, Haryana Health Department.
11.	15.06.2019 (New Delhi)	4	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee Scrutinized the reply received from the Health Services Department.</p>
12.	18.06.2019	9	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Abhe Singh Yadav, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee Scrutinized the reply received from Medical Education &amp; Research Department.</p>
13.	27.06.2019	4	No business could be transacted due to want of quorum.
14.	29.06.2019 (Amritsar)	3	No business could be transacted due to want of quorum.
15.	02.07.2019	9	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee Scrutinized the reply received from Medical Education &amp; Research Department.</p>
16.	09.07.2019	10	The Committee Scrutinized the reply received from Medical Education & Research Department.
17.	13.07.2019 (New Delhi)	3	No business could be transacted due to want of quorum.
18.	16.07.2019	7	The Committee Scrutinized the reply received from Health Services Department.

1	2	3	4
19.	20.07.2019 (New Delhi)	7	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from School Education, Haryana Department.
20.	23.07.2019	6	i) In the absence of Chairperson (Shri Umesh Aggarwal), Prof. Ravinder Baliata, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) Memo No. 091 dated received from Principal Secretary to Government of Haryana, Technical Education Department, requested the postponement of oral examination and the Committee acceded to the request.
21.	30.07.2019	4	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Subhash Sudha, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from School Education Department.
22.	13.08.2019	4	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Subhash Sudha, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) Oral examination of the Principal Secretary to Government, Haryana, and the Director General, School Education Department, Haryana.
23.	17.8.2019 (New Delhi)	4(1+3)	No business could be transacted due to want of quorum.
24.	20.08.2019	3	The Committee Scrutinized the reply received from School Education Department.

1	2	3	4
25.	27.08.2019	3	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from School Education Department.
26.	31.08.2019 (New Delhi)	5	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from School Education Department.
27.	03.09.2019	3	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Subhash Sudha, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from Health Services Department.
28.	07.09.2019	1	No business could be transacted due to want of quorum.
29.	10.09.2019	4	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee Scrutinized the reply received from School Education Department.
30.	13.09.2019	4	The Committee Scrutinized the reply received from Health Services Department.
31.	17.09.2019	3	The Committee Scrutinized the reply received from School Education Department.

## THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the remaining period of the year 2019-2020 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide his orders dated 3rd December, 2019 and vide notification No. HVS/E&H/1/2019-2020/102 dated 4th December, 2019:

Sr.No.	Name of the Members	Number of the meetings attended
1.	Smt. Seema Trikha, MLA, Chairperson	18
2.	Shri Rajinder Singh Joon, MLA	11
3.	Shri Gopal Kanda, MLA	00
4.	Shri Vinod Bhayana, MLA	18
5.	Shri Ram Kumar Gautam, MLA	18
6.	Shri Narender Gupta, MLA	8
7.	Shri Balbir Singh, MLA	18
8.	Shri Varun Chaudhary, MLA	03
9.	Shri Balraj Kundu, MLA	06
10.	*Smt. Nirmal Rani, MLA	05
11.	*Shri Laxman Singh Yadav, MLA	06

\* Vide Notification No. HVS/E&H/2019- 2020/7 dated on 13th January, 2020, Smt. Nirmal Rani, MLA and Shri Laxman Singh Yadav, MLA have been nominated as Special Invitee to serve the Committee for the remaining period of the year 2019-2020.

### Meeting held & business transacted

The details showing the dates of meeting held the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	2	3	4
1.	10.12.2019	8	Welcome address/ Discussion on the Scope and functions of the Committee.
2.	17.12.2019	7	The Committee framed the questionnaire for the School Education Department.



1	2	3	4
3.	21.12.2019 (New Delhi)	6	The Committee discussed on the points to improve the School Education System in the state and framed the questionnaire for the School Education Department.
4.	24.12.2019	4	i) In the absence of Chairperson (Smt. Seema Trikha, MLA, Shri Ram Kumar Gautam, MLA a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  ii) The Committee framed the questionnaire for the School Education Department.
5.	30.12.2019 (New Delhi)	3	The Committee framed the questionnaire for the Health Services Department.
6.	06.1.2020	5	The Committee discussed regarding the spot study tour to be commenced w.e.f. 07.01.2020 to 12.01.2020 the states of Kerala and Tamil Nadu.
7.	08.01.2020 (Munnar, Kerala)	6	The Committee framed the questionnaire for the Health Services Department and Social Justice to be discussed with Hon'ble Minister of Health Department of Kerala.
8.	09.01.2020 (Alleppy, Kerala)	6	The Committee discussed the points are to be discussed with Hon'ble Minister of Health Department of the state Kerala at Thiruvanthpuram.
9.	10.01.2020 (Thiruvanthpuram)	6	The Committee discussed the points regarding the Health sectors with Smt. K.K. Shylaja Teacher Hon'ble Minister of Health and Welfare of the state Kerala at Thiruvanthpuram.
10.	11.01.2020 (Kanyakumari, Tamil Nadu)	5	The Committee reviewed its spot study tour to the states of Kerala and Tamil Nadu. The Committee also discussed about the policies and schemes of the Health sectors of Kerala.
11.	16.01.2020	7	The Committee framed the questionnaire for the Health Services and School Education Department.
12.	27.01.2020	7	Oral examination of the Principal Secretary to Government, Haryana, and the Director General, School Education Department, Haryana.

1	2	3	4
13.	04.02.2020	8	Oral examination of the Additional Chief Secretary to Government, Haryana, and the Director General, Health Services Department, Haryana.
14.	11.02.2020 (New Delhi)	5	The Committee discussed regarding the spot study tour to the state Goa to be commenced w.e.f. 11.02.2020 to 15.02.2020.
15.	12.02.2020 (Panjim, Goa)	5	The Committee discussed the matter on common interest with the Hon'ble Speaker, Secretary and senior officers of Goa Legislative Assembly.
16.	13.02.2020 (Tiracol Fort, Goa)	5	The Committee discussed about the Education System in the State of Goa.
17.	14.02.2020 (Dhudhsagar, South Goa)	5	The Committee discussed about the Health Services in the State of Goa.
18.	15.02.2020 (Baga North Goa)	5	The Committee reviewed its spot study tour to the state of Goa. The Committee also discussed about the policies and schemes of the Health sectors in Goa.
19.	20.02.2020	8	The Committee drafted and finalized the Fifth Report for the year 2019-2020.



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